

ORISSA HIGH COURT

FILING REPORT AS ON :24/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0000854/2023	KORDA SURYA RAO @ K. SURYA RAO @ K. SURYA BACCHISANANDA DASH VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	KORAPUT SADAR /84 /2022 () //
2	BLAPL/0000855/2023	RADHA BADAMUNDI VS STATE OF ODISHA	NARENDRA KUMAR SAHOO VS	JARADA /124 /2022 () //
3	BLAPL/0000856/2023	NEULA DEHURY VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	ANANDAPUR /229 /2022 () //
4	BLAPL/0000857/2023	RAHUL KUMAR VERMA VS STATE OF ODISHA	ASHOK KUMAR DAS VS	KESINGA /216 /2022 () //
5	BLAPL/0000858/2023	GOPI MANDAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MUDULIPODA /24 /2020 () //
6	BLAPL/0000859/2023	DASARATHA KHILLA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHITRAKONDA /67 /2022 () //
7	BLAPL/0000860/2023	ROHITA KUMAR GOUDA VS STATE OF ODISHA	S.S.RAY (2) VS	DHARAKOT PS /22 /2017 () //
8	BLAPL/0000861/2023	HUSSAIN ANSARI VS STATE OF ODISHA	KAUSTAVA MOHANTY VS	THELKOLOI PS /297 /2022 () //
9	BLAPL/0000862/2023	DUSMANTA CHAHATARAY @ CHHOTRAY VS STATE OF ODISHA	KAUSTAVA MOHANTY VS	JANKIA P.S. /59 /2017 () //
10	BLAPL/0000863/2023	BABU @ BABURAM @ BABULAL BISWAL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	ANGUL TOWN /85 /2015 () //
11	BLAPL/0000864/2023	HARESH DAS VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	BARI /15 /2023 () //

ORISSA HIGH COURT

FILING REPORT AS ON :24/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
12	BLAPL/0000865/2023	SANTOSH NAIK VS STATE OF ODISHA	N.N.MOHAPATRA VS	BHANJANAGAR /381 /2018 () //
13	BLAPL/0000866/2023	MUKUNDA HANTAL VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	M.V.79 /69 /2022 () //
14	BLAPL/0000867/2023	SHYAM KHARA VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	CHITRAKONDA /80 /2022 () //
15	BLAPL/0000868/2023	MANOJ TANDI VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	PADAMPUR /214 /2021 () //
16	BLAPL/0000869/2023	SUBHAM NAIK @ LALA VS STATE OF ODISHA	AJIT KUMAR RAUT VS	JHARSUGUDA SADAR /295 /2022 () //
17	BLAPL/0000870/2023	RAJESH ROUTA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	/ /0 () //
18	BLAPL/0000871/2023	MANOJ MAJHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	JUJUMURA /58 /2022 () //
19	BLAPL/0000872/2023	BISWAJIT PADHAN VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	MURIBAHAL /176 /2022 () //
20	BLAPL/0000873/2023	SATYAM MANSINGH @ MIKU VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	NAYAPALLI P.S. /2 /2023 () //
21	BLAPL/0000874/2023	RABI SAHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	MOHANA /59 /2022 () //
22	BLAPL/0000875/2023	SIBARAM PARICHA @ SIBARAM PARICHHA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	TARASINGI /407 /2022 () //
23	BLAPL/0000876/2023	MANOJ NAIK	SANTOSH KUMAR MAHANTY	TARASINGI /160 /2022

ORISSA HIGH COURT**FILING REPORT AS ON :24/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
24	BLAPL/0000877/2023	STATE OF ODISHA AJAY KUMAR PAL	AMULYA RATNA PANDA	// DARINGBADI /100 /2022
		VS	VS	()
25	BLAPL/0000878/2023	STATE OF ODISHA SAROOKH KHAN	AMULYA RATNA PANDA	// DARINGBADI /100 /2022
		VS	VS	()
26	BLAPL/0000879/2023	STATE OF ODISHA TRILOCHAN JANI	NIRANJAN PANDA	// PURUNAKATAK /100 /2021
		VS	VS	()
27	BLAPL/0000880/2023	STATE OF ODISHA BADAL GOYALA	RITURANJAN CHHOTARAY	// UDITNAGAR /298 /2022
		VS	VS	()
28	BLAPL/0000881/2023	STATE OF ODISHA PRAKASH KUMAR @ CHANDRA SAHOO	RITURANJAN CHHOTARAY	// TIKAYATPALI /4 /2019
		VS	VS	()
29	BLAPL/0000882/2023	STATE OF ODISHA PITABASH MEHER	NIRANJAN PANDA	// BAUNISUNI /62 /2019
		VS	VS	()
30	BLAPL/0000883/2023	STATE OF ODISHA BADAL GOYALA	RITURANJAN CHHOTARAY	// PLANTSITE /450 /2022
		VS	VS	()
31	BLAPL/0000884/2023	STATE OF ODISHA PRAKASH KUMAR KHUNTIA	PRADEEP KUMAR MOHAPATRA	// KHANDAGIRI P.S. /288 /2022
		VS	VS	()
32	BLAPL/0000885/2023	STATE OF ODISHA RANJIT DIGAL	RANJIT DIGAL	// PHIRINGIA /111 /2022
		VS	VS	()
33	BLAPL/0000886/2023	STATE OF ODISHA SURESH BISOI	AMULYA RATNA PANDA	// KUNDRA /43 /2021
		VS	VS	()
34	BLAPL/0000887/2023	STATE OF ODISHA BISHNU KAINKAL	KASHINATH PATTANAIAK	// CHOUDWAR /335 /2022
		VS	VS	()

ORISSA HIGH COURT**FILING REPORT AS ON :24/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
35	BLAPL/0000888/2023	STATE OF ODISHA DHANURJAYA HANTAL VS	HEMANTA KUMAR TRIPATHY VS	// MATHILI /100 /2022 ()
36	BLAPL/0000889/2023	STATE OF ODISHA SANGRAM KISHORE NATH VS	PRASANTA KUMAR SAHOO VS	// / /0 ()
37	BLAPL/0000890/2023	STATE OF ODISHA ESWER MADKAMI @ ISWAR VS	JUGALA KISHORE PANDA VS	// / /0 ()
38	BLAPL/0000891/2023	STATE OF ODISHA RINKU CHOUDHURY VS	PRASANTA KUMAR SAHOO VS	// SEMILLIGUDA /106 /2022 ()
39	BLAPL/0000892/2023	STATE OF ODISHA DEEPAK DAS MANIKPURI VS	ANIRUDHA DAS VS	// BAUNISUNI /124 /2022 ()
40	BLAPL/0000893/2023	STATE OF ODISHA SUBIR BISOI VS	RAJIB LOCHAN PATNAIK VS	// KODINGA /64 /2021 ()
41	BLAPL/0000894/2023	STATE OF ODISHA MAKAR JANI VS	SATYABRATA MOHANTY VS	// DASMANTAPUR /47 /2021 ()
42	BLAPL/0000895/2023	STATE OF ODISHA MANAS @ MANAS KUMAR DAS VS	DEBASISH SAMAL VS	// KHANTAPADA /312 /2022 ()
43	BLAPL/0000896/2023	STATE OF ODISHA MANDHAR @ MAHENDRA SANTA VS	TUKUNA KU. MISHRA VS	// JHARIGAM /221 /2022 ()
44	BLAPL/0000897/2023	STATE OF ODISHA SONU MUDULI VS	ASIT KUMAR JENA VS	// ORKEL /88 /2022 ()
45	BLAPL/0000898/2023	STATE OF ODISHA RANJIT BAGH VS STATE OF ODISHA	SUJATA JENA VS	// JEYPORE SADAR /196 /2020 () //

ORISSA HIGH COURT

FILING REPORT AS ON :24/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
46	BLAPL/0000899/2023	JITENDRA BERIHA @ JUBARAJ VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	DHANUPALI /198 /2022 () //
47	BLAPL/0000900/2023	RANJIT BAGH VS STATE OF ODISHA	SUJATA JENA VS	JEYPORE SADAR /211 /2020 () //
48	BLAPL/0000901/2023	SIDHANTA HARIJAN VS STATE OF ODISHA	TUKUNA KU. MISHRA VS	DABUGAM /3 /2022 () //
49	BLAPL/0000902/2023	SALMAN VS STATE OF ODISHA	ASIT KUMAR JENA VS	MOTU /72 /2022 () //
50	BLAPL/0000903/2023	BISWAJIT KUMAR VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	SONEPUR /163 /2022 () //
51	BLAPL/0000904/2023	SHAIKH AZHAN AHMED VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	KALIMELA /155 /2022 () //
52	BLAPL/0000905/2023	DINESH KUMAR KESHURI VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	SONEPUR /163 /2022 () //
53	BLAPL/0000906/2023	DILLIP KUMAR MUNDA VS STATE OF ODISHA	ARIJEET MISHRA VS	KEONJHAR SADAR /532 /2022 () //
54	BLAPL/0000907/2023	PRAFULLA HARIJAN @ KARAPHUL HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	BORIGUMMA /131 /2022 () //
55	BLAPL/0000908/2023	MANOJ KUMAR NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	B.SINGHPUR /28 /2021 () //
56	BLAPL/0000909/2023	KESHABA KHADA VS STATE OF ODISHA(HOME DEPARTMENT)	JUGALA KISHORE PANDA VS	CHITRAKONDA /67 /2022 () //
57	BLAPL/0000910/2023	LALIT MOHAN SAHU	SATYABRATA PANDA	MANAMUNDA /316 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :24/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
58	BLAPL/0000911/2023	STATE OF ODISHA PRAMOD MAHAKUR	ABHILASH MISHRA	// TARBHA /249 /2022
		VS	VS	()
59	BLAPL/0000912/2023	STATE OF ODISHA BANKU @ ABHIJIT SINGH	AMULYA RATNA PANDA	// CHANDIPUR /55 /2022
		VS	VS	()
60	BLAPL/0000913/2023	STATE OF ODISHA SURAJ CHINTAPATRA	ASIT KUMAR JENA	// MATHILI /113 /2021
		VS	VS	()
61	BLAPL/0000914/2023	STATE OF ODISHA ISWAR SARAF	ABHILASH MISHRA	// SONEPUR /324 /2021
		VS	VS	()
62	BLAPL/0000915/2023	STATE OF ODISHA BIKRAM PATRA	RAMANI KANTA PATTNAIK	// / /0
		VS	VS	()
63	BLAPL/0000916/2023	STATE OF ODISHA SAKIR ALLAM @ SOHEL	RAMANI KANTA PATTANAIAK	// PLANTSITE /307 /2022
		VS	VS	()
64	BLAPL/0000917/2023	STATE OF ODISHA SUKA MADKAMI	ASIT KUMAR JENA	// MATHILI /211 /2020
		VS	VS	()
65	BLAPL/0000918/2023	STATE OF ODISHA SONALI PATTANAIAK	JAYADEBA BEHERA	// NAYAPALLI P.S. /752 /2022
		VS	VS	()
66	BLAPL/0000919/2023	STATE OF ODISHA KAPUNA @ GAGAN NAYAK	RAMANI KANTA PATTANAIAK	// LAXMISAGAR P.S. /295 /2022
		VS	VS	()
67	BLAPL/0000920/2023	STATE OF ODISHA BIJAYA KUMAR @ GANESH KATIA	SARATHI JYOTI MOHANTY	// CAPITAL P.S. /528 /2022
		VS	VS	()
68	BLAPL/0000921/2023	STATE OF ODISHA MITHUN PATRA	PRIYA RANJAN SINGH	// JODA /360 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :24/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
69	BLAPL/0000922/2023	STATE OF ODISHA SOMNATH KHILLA VS	PRASANTA KU. SAHOO VS	// MATHILI /109 /2022 ()
70	BLAPL/0000923/2023	STATE OF ODISHA ABAKASH SAHU VS	AMITAV TRIPATHY VS	// HARABHANGA /88 /2022 ()
71	BLAPL/0000924/2023	STATE OF ODISHA SUSANTA MEHER VS	SATYABRATA PANDA VS	// DUNGURIPALI /158 /2022 ()
72	BLAPL/0000925/2023	STATE OF ODISHA BISWAJIT MALLICK VS	ASIT KUMAR JENA VS	// ORKEL /207 /2020 ()
73	BLAPL/0000926/2023	STATE OF ODISHA SILA DAS @ SITHA VS	TAPAN JYOTI PANI VS	// BANKI /209 /2016 ()
74	BLAPL/0000927/2023	STATE OF ODISHA KAMLU NAYAK VS	PRASANTA KU. SAHOO VS	// MATHILI /109 /2022 ()
75	BLAPL/0000928/2023	STATE OF ODISHA MUKUNDA NAYAK VS	PRASANTA KU. SAHOO VS	// MATHILI /109 /2022 ()
76	BLAPL/0000929/2023	STATE OF ODISHA BAIDANATH HARIJAN VS	RAJIB LOCHAN PATNAIK VS	// MATHILI /238 /2022 ()
77	BLAPL/0000930/2023	STATE OF ODISHA GANGA GAIN VS	SANGRAM KUMAR DAS VS	// JHARPOKHARIA /163 /2022 ()
78	BLAPL/0000931/2023	STATE OF ODISHA PRAVASH CHANDRA NAYAK VS	MD.G.MADANI VS	// BHADRAK TOWN /364 /2022 ()
79	BLAPL/0000932/2023	STATE OF ODISHA RAGHU HANS @ DHANA VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	// HEMGIR /127 /2016 () //

ORISSA HIGH COURT

FILING REPORT AS ON :24/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	BLAPL/0000933/2023	SUBASH KUMAR YADAV VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	HEMGIR /304 /2022 () //
81	BLAPL/0000934/2023	SRIMATI PALA VS STATE OF ODISHA	AMITAV TRIPATHY VS	SARANAKUL /43 /2022 () //
82	BLAPL/0000935/2023	RAHAMAT KHAN @ RAHAMET KHAN VS STATE OF ODISHA	CHHABI BEHERA VS	BALIPATNA /9 /2023 () //
83	BLAPL/0000936/2023	SK. KURBAN @ GANDU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NACHUNI /7 /2023 () //
84	BLAPL/0000937/2023	TANKADHAR BHOI @ TANKA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	HEMGIR /184 /2022 () //
85	BLAPL/0000938/2023	ISHA DHAREI VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH TOWN /334 /2022 () //
86	BLAPL/0000939/2023	TILAK TEJA VS STATE OF ODISHA	DURGA PRASAD DHAL VS	CHITRAKONDA /57 /2022 () //
87	BLAPL/0000940/2023	MITA MUNDA VS STATE OF ODISHA	SIDHARTHA DAS VS	BAMBARI /2 /2023 () //
88	BLAPL/0000941/2023	RANIA @ RANJIT PRADHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BANKI /39 /2020 () //
89	BLAPL/0000942/2023	SHIBANANDA PANDA VS STATE OF ODISHA	DEBASIS MISHRA VS	KHURDA ROAD G.R.P.S. /1 /2023 () //
90	BLAPL/0000943/2023	JAGANNATH SWAIN VS STATE OF ODISHA	DEBASIS MISHRA VS	KHURDA ROAD G.R.P.S. /1 /2023 () //
91	BLAPL/0000944/2023	SUMAN PRAMANICK	MANAS CHAND	BHANJANAGAR /594 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :24/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
92	BLAPL/0000945/2023	STATE OF ODISHA ABAKASH SAHU	AMITAV TRIPATHY	// HARABHANGA /124 /2022
		VS	VS	()
93	BLAPL/0000946/2023	STATE OF ODISHA MUNA @ PRAMOD PANDEY	MANAS CHAND	// THELKOLOI PS /7 /2023
		VS	VS	()
94	BLAPL/0000947/2023	STATE OF ODISHA PANDA@ BALARAM BARIK	DEBASIS MISHRA	// KHURDA ROAD G.R.P.S. /1 /2023
		VS	VS	()
95	BLAPL/0000948/2023	STATE OF ODISHA PRADEEP KUMAR DASH	GOPAL KRUSHNA MOHANTY	// ATHAMALLIK /30 /2013
		VS	VS	()
96	BLAPL/0000949/2023	STATE OF ODISHA KAILASH PRADHAN	DEBASIS MISHRA	// / /0
		VS	VS	()
97	BLAPL/0000950/2023	STATE OF ODISHA KARTIKA NAYAK	SURYAKANTA DWIBEDI	// PURI TOWN /151 /2022
		VS	VS	()
98	BLAPL/0000951/2023	STATE OF ODISHA BHARAT DAS	AMULYA RATNA PANDA	// REMUNA /2 /2023
		VS	VS	()
99	BLAPL/0000952/2023	STATE OF ODISHA SUBRAT BEHERA	MANAS CHAND	// AINTHAPALI /672 /2022
		VS	VS	()
100	BLAPL/0000953/2023	STATE OF ODISHA LALIT @ KRUSHNA CHANDRA GAHIR @ BACHHA	JNYANANANDA PANDA	// NARLA /252 /2022
		VS	VS	()
101	BLAPL/0000954/2023	STATE OF ODISHA SATYABRATA KHUNTIA @ ENDU @ ANDU	GYANA RANJAN DHAL	// NAYAPALLI P.S. /2 /2023
		VS	VS	()
102	BLAPL/0000955/2023	STATE OF ODISHA MANTU BAGH	RAJIB LOCHAN PATNAIK	// TENTULIKHUNTI /194 /2022
		VS	VS	()

ORISSA HIGH COURT**FILING REPORT AS ON :24/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
103	BLAPL/0000956/2023	STATE OF ODISHA ROMANCHAL SAHU VS	JNYANANANDA PANDA VS	// KESINGA /171 /2022 ()
104	BLAPL/0000957/2023	STATE OF ODISHA JAYARAM BADANAYAK VS	PRASANTA KUMAR NANDA VS	// MACHHKUND /25 /2022 ()
105	BLAPL/0000958/2023	STATE OF ODISHA GOPI PANGI VS	PRASANTA KUMAR NANDA VS	// MACHHKUND /25 /2022 ()
106	CMAPL/0000047/2023	STATE OF ODISHA PRAKASH KUMAR NAYAK VS	ADV VS	// // ()
107	CMAPL/0000048/2023	JADUMANI SWAIN CHAND BIBI VS	ADV VS	// // ()
108	CMAPL/0000049/2023	MD.AGAR ISSUR BHARAT ROUL VS	RITA SINGH VS	// // ()
109	CMAPL/0000050/2023	TILOTTAMA DAS ADHIKARI PABITRA MOHAN PATTANAIAK VS	GYANA RANJAN SETHI VS	// // ()
110	CMAPL/0000051/2023	STATE OF ODISHA KANAKALATA SAHOO VS	ADV. VS	// // ()
111	CMAPL/0000052/2023	CHANDANA SAHOO HARISH CHANDRA BHUYAN VS	ADV VS	// // ()
112	CMAPL/0000053/2023	STATE OF ODISHA HARISH CHANDRA BHUYAN VS	ADV VS	// // ()
113	CMP/0000075/2023	STATE OF ODISHA SUNITA MOHAPATRA VS SALILA MISHRA	MANAS RANJAN PANDA VS	// // () //

ORISSA HIGH COURT

FILING REPORT AS ON :24/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
114	CMP/0000076/2023	SUMITRA JUADI VS PARBATI BAGARTI	PRASANTA KUMAR SATAPATHY VS	// 0 //
115	CMP/0000077/2023	NARENDRA KUMAR ROUT VS BABAJI ROUT	PRASANTA KUMAR SATAPATHY VS	// 0 //
116	CMP/0000078/2023	ADHIR CHANDRA SETHI VS AKSHAYA KUMAR SETHI	PRAVAT RANJAN SUTAR VS	// 0 //
117	CMP/0000079/2023	SURESH CHANDRA MOHANTY VS BABAJI CHARAN ROUL	DEBENDRA KUMAR SAHOO 1 VS	// 0 //
118	CMP/0000080/2023	ASIM PATEL VS AKHAYA PATEL	AMIT PRASAD BOSE VS	// 0 //
119	CONTC/0000446/2023	SHARAT CHANDRA PATRA VS S.K.LOHANI,PRINCIPAL SECY TO GOVT.,P.R. AND D.W. DEPT.	ADV. VS	// 0 //
120	CONTC/0000447/2023	NIHAR RANJAN SAHOO VS ASWASTHY S., SECY., S AND ME DEPT.	ADV VS	// 0 //
121	CONTC/0000448/2023	PRAVAT MAHAPATRA VS VINEET BHARADWAJ, COLLECTOR AND DISTRICT MAGISTRATE, MAYURBHANJ	ADV VS	// 0 //
122	CONTC/0000449/2023	BIJAYA KUMAR PARIDA VS ANU GARG,SECY. TO GOVT.,W.R. DEPT.	ADV. VS	// 0 //
123	CONTC/0000450/2023	MAMATA MAYEE MALL VS NURUL HOODA, MANAGER OF CNH INDUSTRIAL CAPITAL (INDIA) PVT. LTD.	ADV VS	// 0 //
124	CONTC/0000451/2023	SRINATH BEHERA VS ER. PRASNNA KUMAR SENAPATI, CHIEF ENGINR., CIVIL(NH WING), ODISHA	SOUBHAGYA SWAIN VS	// 0 //
125	CONTC/0000452/2023	RASANANDA DAS	ADV.	//

ORISSA HIGH COURT

FILING REPORT AS ON :24/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
126	CONTC/0000453/2023	MANOJ KUMAR MISHRA,IAS NADIA CHANDA BEHERA	ADV	//
		VS	VS	0
127	CONTC/0000454/2023	MANOJ KUMAR MISHRA, I.A.S. JAGANNATH KHILAR	ADV	//
		VS	VS	0
128	CONTC/0000455/2023	MANOJ KUMAR MISHRA, I.A.S. RASANANDA DAS	ADV.	//
		VS	VS	0
129	CONTC/0000456/2023	MANOJ KUMAR MISHRA,IAS NIRANJAN SAHOO	ADV	//
		VS	VS	0
130	CONTC/0000457/2023	MANOJ KUMAR MISHRA, I.A.S. MAMATA MANJARI JENA	ADV.	//
		VS	VS	0
131	CONTC/0000458/2023	S.ASWASTHY,COMMNR. CUM SECY.,S AND M.E. DEPT. TRAYAMBICA ACHARYA	ADV	//
		VS	VS	0
132	CONTC/0000459/2023	DR. ARTABANDHU NAYAK, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, KHORDHA// DURGA CHARAN SARANGI	ADV.	//
		VS	VS	0
133	CONTC/0000460/2023	BISWANATH TARAI,DEO,KHURDA MANGAL TUDU	ADV	//
		VS	VS	0
134	CONTC/0000461/2023	ANU GARG, I.A.S. SRINIVAS PATNAIK	ADV.	//
		VS	VS	0
135	CONTC/0000462/2023	DR. ANANDA KUMAR PADHI,C.D.M.O.,RAYAGADA AMAR KUMAR PATRA	BRAJA MOHAN SARANGI	//
		VS	VS	0
136	CONTC/0000463/2023	RASHMI RANJAN DALABEHERA,REGIONAL TRANSPORT OFFICER,BALASORE RATNAMANI MAHANTA	ADV.	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :24/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CONTC/0000464/2023	ARATI AHUJA,IAS SUKANTI SETHI VS	ADV. VS	// // 0
138	CONTC/0000465/2023	ARATI AHUJA,IAS SUBHADRA MAHANTA VS	ADV. VS	// // 0
139	CONTC/0000466/2023	ARATI AHUJA,IAS MALATI PRUSTI VS	ADV. VS	// // 0
140	CONTC/0000467/2023	ARATI AHUJA,IAS DEBAKI MAHANTA VS	ADV. VS	// // 0
141	CONTC/0000468/2023	ARATI AHUJA,IAS BARUNI BISWAL VS	ADV VS	// // 0
142	CONTC/0000469/2023	ARATI AHUJA, I.A.S. ANIL KUMAR RANA VS	ADV VS	// // 0
143	CONTC/0000470/2023	USHA PADHEE, I.A.S. SUREKHA MANI JENA VS	ADV VS	// // 0
144	CONTC/0000471/2023	SATYABRATA SAHU, I.A.S. BAMADEV BISOYI VS	ADV VS	// // 0
145	CONTC/0000472/2023	SATYABRATA SAHU, I.A.S. DURYODHAN PARIDA VS	ADV VS	// // 0
146	CONTC/0000473/2023	SATYABRATA SAHU, I.A.S. P. BIJAYA KUMAR PATRO VS	ADV VS	// // 0
147	CONTC/0000474/2023	SATYABRATA SAHU, I.A.S. KSHIROD KUMAR SAHOO VS	ADV VS	// // 0
		SATYABRATA SAHU, I.A.S.		//

ORISSA HIGH COURT

FILING REPORT AS ON :24/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CONTC/0000475/2023	SK. AHMEED HUSSAIN VS ARUN KUMAR JENA, SUPDT. RAILWAY POLICE, ROURKELA	MANAS CHAND VS	// ()
149	CONTC/0000476/2023	SUNAKAR SHARMA VS DEO RANJAN KUMAR SINGH, I.A.S.	ADV VS	// ()
150	CONTC/0000477/2023	PURNA CHANDRA ROUT VS DEO RANJAN KUMAR SINGH, I.A.S.	ADV VS	// ()
151	CONTR/0000005/2023	BASANTAMANJARI BISWAL VS YASHWANT SINGH JETHWA,IPS	SURYAKANTA JENA VS	/ /0 ()
152	CRLA/0000090/2023	ANI HATI VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	BODEN /90 /2013 ()
153	CRLA/0000091/2023	NANDA @ BASANTA KUMAR SITHA VS STATE OF ODISHA	P.K.MOHAPATRA VS	SARANAKUL /20 /2016 ()
154	CRLA/0000092/2023	TIKAM DAS VS STATE OF ODISHA	ANIRUDHA DAS VS	/ /0 ()
155	CRLA/0000093/2023	RAGHUNATH PAIK VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	B.SINGHPUR /174 /2022 ()
156	CRLA/0000094/2023	LAXMIDHAR JENA VS STATE OF ODISHA	A.ROUTRAY VS	BALIPATNA /39 /2016 ()
157	CRLA/0000095/2023	UTKAL KESHARI BASTIA VS STATE OF ODISHA(VIG.)	GOPAL KRISHNA NAYAK VS	VIGILANCE PS (BERHAMPUR) /14 /2015 ()
158	CRLA/0000096/2023	JUNASH MISHAL VS STATE OF ODISHA	SHANTI PRAKASH MOHANTY VS	SESHKHAL /19 /2021 ()
159	CRLA/0000097/2023	ASHOKA KUMAR HOTA	SUBHAM SHARMA	VIGILANCE PS (BERHAMPUR) /16 /1997

ORISSA HIGH COURT

FILING REPORT AS ON :24/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	CRLA/000098/2023	STATE OF ODISHA(VIG.) DEBAKA GOUDA @ DEBAKI	MANAS KUMAR CHAND	// MAHILA (BERHAMPUR) /70 /2014
		VS	VS	()
161	CRLA/000099/2023	STATE OF ODISHA PRASANNA KUMAR DASH	GOPAL KRUSHNA MOHANTY	// / /0
		VS	VS	()
162	CRLA/000100/2023	STATE OF ODISHA SUSHANTA SATPATHY	Sahasransu Sourav	// RAJGANGPUR /432 /2021
		VS	VS	()
163	CRLMA/000027/2023	STATE OF ODISHA LALTU@TARUN HAWALDAR@TARUN HALDAR	ADV.	// ORKEL /144 /2022
		VS	VS	()
164	CRLMC/0000396/2023	STATE OF ODISHA BIKRAM KESHARI JENA	PUSPAMITRA MOHAPATRA	// SPL.TASK FORCE /7 /2019
		VS	VS	()
165	CRLMC/0000397/2023	STATE OF ODISHA CHAMRULAL AGRAWALA	SATYAJIT MOHAPATRA	// TARBHA /132 /2014
		VS	VS	()
166	CRLMC/0000398/2023	STATE OF ODISHA KALIA@SATYABRATA SAHU	BHABANI SHANKAR DASPARIDA	// / /0
		VS	VS	()
167	CRLMC/0000399/2023	STATE OF ODISHA MAKARDHWAJ KALSAI	TRILOCHAN NANDA	// SAMBALPUR VIGILANCE /78 /2014
		VS	VS	()
168	CRLMC/0000400/2023	STATE OF ODISHA(VIG.) ALOK DALEI	KALPATARU MISHRA	// / /0
		VS	VS	()
169	CRLMC/0000401/2023	STATE OF ODISHA AMIT DAS	BASUDEV PUJARI	// MAHILA P.S.(BBSR) /121 /2019
		VS	VS	()
170	CRLMC/0000402/2023	STATE OF ODISHA PABITRA MOHAN SWAIN	DEEPAK KU SAHOO	// DERABIS /37 /2014
		VS	VS	()

ORISSA HIGH COURT**FILING REPORT AS ON :24/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMC/0000403/2023	STATE OF ODISHA SANTU@SANTOSH KUMAR PRADHAN VS	SANJAY KUMAR BEHERA VS	// JATNI P.S. /352 /2014 ()
172	CRLMC/0000404/2023	STATE OF ODISHA BULU POLAI VS	SANJAY KUMAR PRADHAN VS	// KODALA /55 /2008 ()
173	CRLMC/0000405/2023	STATE OF ODISHA ARTTA BEHERA VS	PARTHA SARATHI NAYAK VS	// KANIHA /305 /2022 ()
174	CRLMC/0000406/2023	STATE OF ODISHA RADHA GOVINDA PANDA VS	PRASANNA KUMAR MISHRA VS	// PARLAKHEMUNDI /92 /2019 ()
175	CRLMC/0000407/2023	STATE OF ODISHA NARAYAN CHANDRA DAS VS	ROHIT RANJAN RAY VS	// KHURDA P.S. /356 /2016 ()
176	CRLMC/0000408/2023	STATE OF ODISHA GHANASHYAM BHATI VS	JAGABANDHU SAHU VS	// SAINTALA /67 /2017 ()
177	CRLMC/0000409/2023	STATE OF ODISHA PRAKASH SAHOO VS	MANOJ KUMAR PANDA VS	// BHUBAN /90 /2012 ()
178	CRLMC/0000410/2023	STATE OF ODISHA GOBINDA PUJARI VS	ARIJEET MISHRA VS	// BOIPARIGUDA /91 /2016 ()
179	CRLMC/0000411/2023	STATE OF ODISHA TUNI DALEI VS	ARIJEET MISHRA VS	// COLLIERY /292 /2021 ()
180	CRLMC/0000412/2023	STATE OF ODISHA PABITRA MOHAN PRADHAN VS	SATYA RANJAN MULLA VS	// PURI SADAR /107 /2020 ()
181	CRLMC/0000413/2023	STATE OF ODISHA SABI@SABITRI NAIK VS STATE OF ODISHA	ARIJEET MISHRA VS	// BANKI /13 /2021 () //

ORISSA HIGH COURT

FILING REPORT AS ON :24/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CRLMC/0000414/2023	BIJAYA LAXMI DAS VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	BADAGODA P.S. /55 /2015 () //
183	CRLMC/0000415/2023	AKHAYA BISWAL VS STATE OF ODISHA	KABIRAJ PRADHAN VS	MARKAT NAGAR /54 /2012 J.M.F.C,CUTTACK(Cuttack) GR/0000835/2012
184	CRLMC/0000416/2023	BIKRAM MISHRA VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	KEONJHAR TOWN /264 /2016 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Kendujhar) GR/0001083/2016
185	CRLMC/0000417/2023	SARADA PRASANNA MALLICK@SARADA PRASANNA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	NAUGAON /100 /2017 () //
186	CRLMC/0000418/2023	SAKTI PRASAD RATH VS STATE OF ODISHA	PRAKASH RANJAN BARIK VS	/ /0 () //
187	CRLMC/0000419/2023	MOHAMMED KAMAR ARIF VS STATE OF ODISHA	GAUTAM SIDDIQUE VS	/ /0 () //
188	CRLMC/0000420/2023	PUTUNA@PUTAN@PRASANTA JENA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	NANDIPADA /2 /2021 () //
189	CRLMC/0000421/2023	SANTOSH KUMAR MANIK VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	NARAYANPATNA /16 /2022 () //
190	CRLMC/0000422/2023	HASINA BIBI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /356 /2018 () //
191	CRLMC/0000423/2023	SURYANARAYAN PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	GOVINDPUR /3 /2017 () //
192	CRLMC/0000424/2023	TAPAN KAUDI VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	GOVINDPUR /32 /2015 () //
193	CRLMC/0000425/2023	CHAKRAPANI DORA	UMESH CHANDRA DORA	/ /0

ORISSA HIGH COURT

FILING REPORT AS ON :24/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
194	CRLMC/0000426/2023	SABITA KUMARI PANIGRAHY@SABITA PANIGRAHYAMITAV TRIPATHY		BAIDYANATHPUR /313 /2020
		VS	VS	()
		NALINI PRABHA PATTNAYAK		//
195	CRLMC/0000427/2023	SURYAMANI TRIPATHY	MILAN KANUNGO(SR. ADV.)	EOW,BHUBANESWAR /14 /2021
		VS	VS	()
		STATE OF ODISHA		//
196	CRLMC/0000428/2023	GOBIND@GANESH DALEI	SADAYALAXMI PATNAIK	BAISINGA /178 /2022
		VS	VS	()
		STATE OF ODISHA		//
197	CRLMC/0000429/2023	DILLIP KUMAR GOUDA@DILLIP GOUDA	UDIT RANJAN JENA	GANGAPUR (ASKA) /239 /2020
		VS	VS	()
		STATE OF ODISHA		//
198	CRLMP/0000136/2023	SUJIT KUMAR PATRA	SUDHANSU SEKHAR JENA	/ /0
		VS	VS	()
		RUDRA PRASAD LENKA		//
199	CRLMP/0000137/2023	HIRAMAN GOND	BHARAT CHANDRA PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
200	CRLMP/0000138/2023	RAMESH ROUT	SATYABRATA MOHANTY	/ /0
		VS	VS	()
		THE SUPERINTENDENT OF POLICE, JAJPUR		//
201	CRLMP/0000139/2023	SABITA DIGAL	SUSANTA KUMAR LENKA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
202	CRLMP/0000140/2023	BINDUJA UPADHAYA	MANORANJAN PADHI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
203	CRLMP/0000141/2023	ASHUTOSH NAYAK	AMIYA KUMAR TARAI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
204	CRLMP/0000142/2023	NAGENDRA SWAIN @ NAGENDRA NATH	GOPAL KRUSHNA MOHANTY	/ /0
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :24/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	CRLMP/0000143/2023	STATE OF ODISHA BIPIN BIHARI NAYAK VS	J.K.KHANDAYATRAY VS	// //0 ()
206	CRLMP/0000144/2023	STATE OF ODISHA BHAGABAN PATRA VS	RABI NARAYAN BEHERA VS	// //0 ()
207	CRLREV/0000030/2023	STATE OF ODISHA BISUDHANANDA MAHALI VS	BHABANI SHANKAR DASPARIDA VS	// KENDRAPARA /181 /2018 AD-HOC A.D.J. (FTSC),KENDRAPARA(Kendrapara) ST/0000033/2022
208	CRLREV/0000031/2023	STATE OF ODISHA HARISHANKAR PATTNAYAK VS	S.S.RAY(2) VS	//0 ()
209	CRP/0000003/2023	BHUBANESWARI NAIK JAYA PRAKASH SAHU VS	SUMITRA MOHANTY VS	// // ()
210	CRP/0000004/2023	MURALIDHAR SAHU BISWARUPA PADHI VS	S.S.RAO VS	// // ()
211	FAO/0000041/2023	KABITA PADHI NAMITA SWAIN VS	PRADEEP KUMAR MISHRA VS	// // ()
212	FAO/0000042/2023	UNION OF INDIA B.M.,M/S. NATIONAL INSURANCE CO. LTD. VS	PRAMOD KUMAR TRIPATHY VS	// // ()
213	ITA/0000025/2023	SK.GOLAM MOZHID COMMR. OF INCOME TAX (EXEMPTIONS), HYDERABAD VS	RADHEYSHYAM CHIMANKA, SR.S.C.(I.T.) VS	// // ()
214	ITA/0000026/2023	M/S. WATER CORPORATION OF ORISSA LTD. PRINCIPAL COMM. OF INCOME TAX, (CENTRAL) VS	RADHEYSHYAM CHIMANKA, SR.S.C.(I.T.) VS	// // ()
215	ITA/0000027/2023	M/S. BISHANDAYAL JEWELLERS PRINCIPAL COMM. OF INCOME TAX, (CENTRAL) VS	RADHEYSHYAM CHIMANKA, SR.S.C.(I.T.) VS	// // ()
		M/S. BISHANDAYAL JEWELLERS		//

ORISSA HIGH COURT**FILING REPORT AS ON :24/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	MACA/000048/2023	D.M.,M/S. ORIENTAL INSURANCE CO.LTD. VS KUNTALA ADHA	PRASANTA KUMAR MAHALI VS	// 0 //
217	MACA/000049/2023	D.M.,ORIENTAL INSURANCE CO. LTD. VS PRAVATI DEHURY	RIMJHIMBALA PATI VS	// 0 //
218	MACA/000050/2023	D.M., M/S. ORIENTAL INSURANCE CO.LTD. VS PRATIMA DAS	NAYAN BEHARI DAS VS	// 0 //
219	MACA/000051/2023	GANGADHAR NAYAK VS NARASINGHA SETHY	RAJIB LOCHAN PATTNAIK VS	// 0 //
220	MACA/000052/2023	AJAYA PURI VS CHAIRMAN CUM MANAGING DIRECTOR OSRTC, BBSR ZONE	JAGABANDHU SAHU VS	// 0 //
221	MACA/000053/2023	RUHI KHAN VS RAPARTHIBOGI RAJU	DURGA CHARAN DEY VS	// 0 //
222	MACA/000054/2023	MINATI KAR VS AMULYA KUMAR MOHAPATRA	KAPILA CHARAN NAYAK VS	// 0 //
223	MACA/000055/2023	SURENDRA KUMAR ROUT VS SURENDRA KUMAR ROUT	KAPILA CHARAN NAYAK VS	// 0 //
224	MACA/000056/2023	AMARJYOTI SAHOO VS BIPIN BIHARI PATRA	KAPILA CHARAN NAYAK VS	// 0 //
225	MACA/000057/2023	LEGAL MANAGER,NATIONAL INSURANCE CO. LTD.BIJOY DASMOHAPATRA VS ABHIMANYU KANHARA	VS VS	// 0 //
226	MACA/000058/2023	D.M., M/S. NATIONAL INSURANCE COMPANY LTD. VS ARATI RAULO	PRAMOD KUMAR TRIPATHY VS	// 0 //
227	MATA/000022/2023	JHILI PRADHAN	SANJEEV UDGATA	//

ORISSA HIGH COURT

FILING REPORT AS ON :24/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	MATA/0000023/2023	BIREN PRADHAN BHANU MATI SATAPATHY	ARUN KUMAR DAS I	//
		VS	VS	0
229	MATA/0000024/2023	PRASHANTA KUMAR DASH PRAMOD KUMAR PATRA	RAMESH AGARWAL	//
		VS	VS	0
230	MATA/0000025/2023	SUGYANI KUMARI PATRA MANORANJAN RAUTRAY	MANAS KUMAR CHAND	//
		VS	VS	0
231	RPFAM/0000017/2023	KUNI PRADHAN JITENDRA TRIPATHY	SOUMENDRA KUMAR NAYAK	//
		VS	VS	0
232	RPFAM/0000018/2023	BANITA MISHRA@TRIPATHY JARIMA PRADHAN	GYANALOKA MOHANTY	//
		VS	VS	0
233	RPFAM/0000019/2023	PURNA CHANDRA PRADHAN VIVEK SONKAR	SANKARACHARYA CHOUDHURY	//
		VS	VS	0
234	RSA/0000017/2023	HEMALATA RAGHUBANSI@SONKAR RAGHUNATH MOHAPATRA	SWETLANA DAS	//
		VS	VS	0
235	RSA/0000018/2023	GOPABANDHU MOHAPATRA JAMINIKANTA BEHERA	SUKANTA KUMAR NAYAK	//
		VS	VS	0
236	RSA/0000019/2023	BISWANATH BEHERA ABHI GAHIR	ASHWINI KUMAR DAS	//
		VS	VS	0
237	TRP(C)/0000033/2023	DANAR BAG PRAGATI PATTANAYAK	DHANANJAYA MUND	//
		VS	VS	0
238	TRP(C)/0000034/2023	MATRU PRASAD MALLICK ROJALIN SENAPATI	TANKADHAR MISHRA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :24/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	TRP(C)/0000035/2023	SANJAY KUMAR MUDULI BANALATA DAS VS	SAPAN KUMAR LENKA VS	// // ()
240	TRP(C)/0000036/2023	DEEPAK RANJAN BEHURA SASANKA SEKHAR MOHANTY VS	BIBEKANANDA BHUYAN VS	// // ()
241	TRP(C)/0000037/2023	KALPITA MOHANTY SALMAMANI HANSDAH@HEMBRAM VS	SASMITA NANDA VS	// // ()
242	TRP(C)/0000038/2023	PALTON HEMBRAM DHARITRI PRADHAN VS	PRANAB KUMAR DAS VS	// // ()
243	TRPCRL/0000006/2023	SAGAR PRADHAN SUBRAT CHANDRA MISHRA VS	SMRUTI RANJAN MOHAPATRA VS	// // ()
244	WA/0000092/2023	STATE OF ODISHA(VIG.) STATE OF ODISHA VS	TARUN PATNAIK, A.S.C. VS	VIGILANCE PS (BERHAMPUR) /22 /2013 // // ()
245	WA/0000093/2023	PADMANAV KAR STATE OF ODISHA VS	TARUN PATNAIK, A.S.C. VS	// // ()
246	WA/0000094/2023	RAKHAL CHANDRA SWAIN PARBATI MURMU VS	SAILABALA JENA VS	// // ()
247	WA/0000095/2023	UNION OF INDIA STATE OF ODISHA VS	ABHAYA KUMAR SHARMA, A.G.A. VS	// // ()
248	WA/0000096/2023	BHULESWAR KONHAR STATE OF ODISHA VS	TARUN PATNAIK, A.S.C. VS	// // ()
249	WA/0000097/2023	PRAFULLA KUMAR SAMAL THE MANAGER, TATA MOTORS FINANCE LTD. VS	PRAKASH KUMAR MISHRA VS	// // ()
		TAPAS KUMAR NAIK		//

ORISSA HIGH COURT

FILING REPORT AS ON :24/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WA/000098/2023	STATE OF ODISHA VS BASANT MANJARI PAHI	ABHAYA KUMAR SHARMA, A.G.A. VS	// 0 //
251	WA/000099/2023	STATE OF ODISHA VS MANASI MISHRA	SANDEEP PARIDA, SR.S.C.(S AND ME) VS	// 0 //
252	WA/000100/2023	STATE OF ODISHA VS ABHIMANYU JENA	SANDEEP PARIDA, SR.S.C.(S AND ME) VS	// 0 //
253	WA/000101/2023	HAZARI RANA VS JOINT COMMNR. OF CONSOLIDATION,SAMBALPUR	SANJEEB KHANDAYATRAY VS	// 0 //
254	WA/000102/2023	PRINCIPAL SECY., H. AND U.D. DEPT. VS BHABAGRAHI NAYAK	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
255	WA/000103/2023	SANGRAM PATTANAIAK VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// 0 //
256	WP(C)/0002038/2023	KUNJA HARPAL VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
257	WP(C)/0002039/2023	TAPAN KUMAR BEHERA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
258	WP(C)/0002040/2023	SUDHIR KUMAR BEHERA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
259	WP(C)/0002041/2023	SANTANU KUMAR BEHERA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
260	WP(C)/0002042/2023	BISHWANATH JARIKA VS UNION OF INDIA	DEBASHISHA HOTA VS	// 0 //
261	WP(C)/0002043/2023	SANJUKTA BEHERA	MOHENDRA KUMAR MOHAPATRO	//

ORISSA HIGH COURT

FILING REPORT AS ON :24/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0002044/2023	TAPAN KUMAR BEHERA	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0002045/2023	KALYANI MISHRA	ER.DEBASHISHA HOTA	//
		VS	VS	0
		GOVT. OF ODISHA		//
264	WP(C)/0002046/2023	PADMINI MAJHI	KISHORE KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0002047/2023	SASMITA MAHARANA	RAMA KRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0002048/2023	KISHORE CHANDRA DASH	TATHAGATA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0002049/2023	MAKARDHWAJ PATEL	RAMA KRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0002050/2023	GOPENDRANATH CHAKRABORTY	TATHAGATA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0002051/2023	AJAYA KUMAR PATRA	RAMA KRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0002052/2023	RAJASHREE GOSWAMI	PRANAB RANJAN CHHATOI	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0002053/2023	SARAT KUMAR SAMAL	TATHAGATA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0002054/2023	BIJUNATH PARIDA	PRADIPTA KUMAR PATTANAYAK	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :24/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0002055/2023	STATE OF ODISHA ASHOK KUMAR TRIPATHY VS	LALIT SAHU VS	// // ()
274	WP(C)/0002056/2023	STATE OF ODISHA AKSHAY KUMAR PATI VS	LALIT SAHU VS	// // ()
275	WP(C)/0002057/2023	STATE OF ODISHA SISULA SAHU VS	ALOK KUMAR PANDA VS	// // ()
276	WP(C)/0002058/2023	STATE OF ODISHA BIJAY KUMAR SAHOO VS	SOUMENDRA PATTANAİK VS	// // ()
277	WP(C)/0002059/2023	THE REGIONAL DIRECTOR, RBI, BBSR KAILASH CHANDRA JENA VS	UMESH CHANDRA MOHANTY VS	// // ()
278	WP(C)/0002060/2023	UCO BANK, ANGUL RUPABATI SINGH VS	SUSHANTA KUMAR MISHRA VS	// // ()
279	WP(C)/0002061/2023	STEEL AUTHORITY OF INDIA LTD. ROURKELA KESHABA ROHIDAS VS	PRADEEP KUMAR DAS 1 VS	// // ()
280	WP(C)/0002062/2023	THE MANAGEMENT OF SBI, JHARSUGUDA SAMBHU MALLICK VS	BIRAJA PRASANNA DAS VS	// // ()
281	WP(C)/0002063/2023	STATE OF ORISSA SURAMA RAY VS	PRAFULLA KUMAR RATH VS	// // ()
282	WP(C)/0002064/2023	STATE OF ODISHA GANDHARBA BEHERA VS	MANAS PATI VS	// // ()
283	WP(C)/0002065/2023	STATE OF ODISHA BHAGIRATHI SAHOO VS	MANAS PATI VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :24/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0002066/2023	MAMATA SETHI VS STATE OF ODISHA	BHUBANESWAR DASH VS	// 0 //
285	WP(C)/0002067/2023	ANTARYAMI DEBATA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
286	WP(C)/0002068/2023	SAURI PRASAD LENKA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
287	WP(C)/0002069/2023	DIPU RANJAN PRADHAN VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
288	WP(C)/0002070/2023	RAMESH CHANDRA JENA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
289	WP(C)/0002071/2023	SASMITA BEHERA VS STATE OF ODISHA	BHUBANESWAR DASH VS	// 0 //
290	WP(C)/0002072/2023	SURYA MOHAN DAS VS STATE OF ODISHA	PATITAPABAN PANDA VS	// 0 //
291	WP(C)/0002073/2023	PURNA CHANDRA MOHANTY VS STATE OF ODISHA	MANAS PATI VS	// 0 //
292	WP(C)/0002074/2023	PRAVAKAR BHATTA VS STATE OF ODISHA	ARABINDA TRIPATHY VS	// 0 //
293	WP(C)/0002075/2023	SUKLAMBARA SAHU VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
294	WP(C)/0002076/2023	RAJENDRA NARAYAN GURU VS STATE OF ODISHA	ARABINDA TRIPATHY VS	// 0 //
295	WP(C)/0002077/2023	MANJULATA SAHU	DEEPALI MAHAPATRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :24/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0002078/2023	DEBASISH PATTNAYAK	KULADA NANDA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0002079/2023	BANABIHARI NAIK	SHASHI BHUSAN JENA	//
		VS	VS	0
		CHAIRMAN, ODISHA FOREST DEVELOPMENT CORPORATION LTD., BBSR		//
298	WP(C)/0002080/2023	JANMEJAY DUTTA	SAPAN KUMAR PAL	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0002081/2023	NAMITA MOHAPATRA	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0002082/2023	RAMESH PRADHAN	JYOTSNARANI RATH	//
		VS	VS	0
		PRINCIPAL SECY. TO GOVT. PANCHAYATI RAJ AND DRINKING WATER DEPT.		//
301	WP(C)/0002083/2023	PARSURAM GHANA	KHIROD CHANDRA MAJHI	//
		VS	VS	0
		R.T.O., BARBIL		//
302	WP(C)/0002084/2023	CHINTAMANI NAHAK	DILLIP KUMAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0002085/2023	PABANA JENA	KHIROD CHANDRA MAJHI	//
		VS	VS	0
		R.T.O., CUTTACK		//
304	WP(C)/0002086/2023	BHABANI SANKAR PATRA	UMESH CHANDRA MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0002087/2023	PRAHALLAD KUMAR DEB	BANSHIDHAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0002088/2023	VENKETESWAR PRAHARAJ	PRAVASH CHANDRA MAHAPATRA	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :24/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0002089/2023	STATE OF ODISHA MAMATA ROUT VS	BHABANI SANKAR DAS VS	// // 0
308	WP(C)/0002090/2023	STATE OF ODISHA BISWABIKASH SWAIN VS	S.K.SAMAL VS	// // 0
309	WP(C)/0002091/2023	STATE OF ODISHA PANCHANAN MADHI VS	AMIYA KUMAR TARAI VS	// // 0
310	WP(C)/0002092/2023	GOVT. OF INDIA LAXMAN MADKAMI VS	AMIYA KUMAR TARAI VS	// // 0
311	WP(C)/0002093/2023	GOVT. OF INDIA BUTI BHUMIA VS	AMIYA KUMAR TARAI VS	// // 0
312	WP(C)/0002094/2023	GOVT. OF INDIA LAXMAN BATE VS	AMIYA KUMAR TARAI VS	// // 0
313	WP(C)/0002095/2023	GOVT. OF INDIA M/S SIKHA ENTERPRISES, CUTTACK VS	PRANAYA KISHORE HARICHANDAN VS	// // 0
314	WP(C)/0002096/2023	JOINT COMMNR. OF STATE TAX APPELA, CUTTACK KUMUD AGUPATRA VS	P.V.BALAKRISHNA VS	// // 0
315	WP(C)/0002097/2023	STATE OF ODISHA PRATAP KUMAR BEHERA VS	JYOTIRMAY GUPTA VS	// // 0
316	WP(C)/0002098/2023	STATE OF ODISHA UMESH CHANDRA BARIK VS	SRINIVAS MOHANTY VS	// // 0
317	WP(C)/0002099/2023	STATE OF ODISHA YUDHISTIRA BEHERA VS	SANJIB MOHANTY VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :24/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0002100/2023	SAKURU PRADHAN VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
319	WP(C)/0002101/2023	MAMATA BEHERA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
320	WP(C)/0002102/2023	PRAVAT KUMAR DAS VS STATE OF ODISHA	AKSHAYA KUMAR NAYAK VS	// 0 //
321	WP(C)/0002103/2023	JAMMULA SANKAR NARAYAN VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
322	WP(C)/0002104/2023	SUNIL SETHY VS STATE OF ODISHA	MITHUN DAS VS	// 0 //
323	WP(C)/0002105/2023	BIJAY KISHORE TAPPO VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //
324	WP(C)/0002106/2023	TARUN KUMAR ROUL VS STATE OF ODISHA	MANASI MOHAPATRA VS	// 0 //
325	WP(C)/0002107/2023	PRADEEP KUMAR PRADHAN VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
326	WP(C)/0002108/2023	PRASANNA KUMAR PATTNAYAK VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
327	WP(C)/0002109/2023	PRASAN KUMAR MOHANTY VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
328	WP(C)/0002110/2023	GOPINATH GAUDA VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
329	WP(C)/0002111/2023	KSHIRABDHI TANAYA SAHOO	RABI NARAYAN BEHERA	//

ORISSA HIGH COURT

FILING REPORT AS ON :24/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0002112/2023	BHANUMATI NAYAK	ASHOK KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0002113/2023	KSHIRABDHI TANAYA SAHOO	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0002114/2023	SATYABADI PADHI	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0002115/2023	PRASAN KUMAR MOHANTY	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0002116/2023	KULAMANI DAS	SHREEKANTA PRASAD SAHOO (1)	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0002117/2023	SONALIKA MOHANTY	GYANESWAR SATPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0002118/2023	DHIRENDRA SAHOO	SHREEKANTA PRASAD SAHOO (1)	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0002119/2023	BIJAY KUMAR MALIK	ARUN KUMAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0002120/2023	SUBASH CHANDRA LENKA	PRAKASH KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0002121/2023	PATIRAM PANDA	DEEPAK KUMAR MOHAPATRA	//
		VS	VS	0
		AO, CANARA BANK, BBSR		//
340	WP(C)/0002122/2023	ASHWIN KUMAR MUND	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :24/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0002123/2023	STATE OF ODISHA PARAMANAND NAIK VS	JAJATI KESHARI KHUNTIA VS	// // ()
342	WP(C)/0002124/2023	STATE OF ODISHA PRAFULLA SAHU @ PRAFULLA KUMARI SAHU VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
343	WP(C)/0002125/2023	AO, SBI, BHAWANIPATNA SUDIPTA JENA VS	RABINDRA KUMAR PATNAIK VS	// // ()
344	WP(C)/0002126/2023	THE COLLECTOR AND DM, BOLANGIR BRAHMA NANDA SAHOO VS	BIBEKANANDA BHUYAN VS	// // ()
345	WP(C)/0002127/2023	STATE OF ODISHA SESHADEV BARIK VS	BIVUDATTA CHALAN VS	// // ()
346	WP(C)/0002128/2023	STATE OF ODISHA ABDUL QADIR KHAN VS	AFRAAZ SUHAIL VS	// // ()
347	WP(C)/0002129/2023	STATE OF ODISHA DHARAMARAJ DHIR VS	PRAFULLA KUMAR RATH VS	// // ()
348	WP(C)/0002130/2023	STATE OF ODISHA BIJAYA KUMAR SAHOO VS	ULLASH CHANDRA MOHANTY VS	// // ()
349	WP(C)/0002131/2023	CHAIRMAN-CUM-MD, UCO BANK, KOLKATA NIRANJAN BEHERA VS	SWAPNIL ROY VS	// // ()
350	WP(C)/0002132/2023	STATE OF ODISHA SK. RAIMUDI VS	SATYABRATA DASH VS	// // ()
351	WP(C)/0002133/2023	R.T.O., JAJPUR PARADIP PORT TRUST, JAGATSINGHPUR VS	SATYA SMRUTI MOHANTY VS	// // ()
		M/S.SURANA SOLAR LTD, SECUNDERABAD		//

ORISSA HIGH COURT

FILING REPORT AS ON :24/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0002134/2023	JAICH OUADRI SAHAJI VS R.T.O., CHANDIKHOLE	SATYABRATA DASH VS	// 0 //
353	WP(C)/0002135/2023	SACHIDANANDA SAMANTARAY VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
354	WP(C)/0002136/2023	SACHINDRA PATRA VS STATE OF ODISHA	MOHIT AGARWAL VS	// 0 //
355	WP(C)/0002137/2023	TP WESTERN ODISHA DISTRIBUTION LTD. BURLA VS APPELLATE AUTHORITY OFFICE OF THE ADDL.CHIEF ENGINEER CUM ELECT. INSPECTOR, ROURKELA	SUMIT LAL VS	// 0 //
356	WP(C)/0002138/2023	UPENDRANATH OJHA VS STATE OF ODISHA	MOHIT AGARWAL VS	// 0 //
357	WP(C)/0002139/2023	NIKHILA UTKAL GRAMA RAKSHI SANGHA, CUTTACK VS STATE OF ODISHA	KALAPATARU ROUT VS	// 0 //
358	WP(C)/0002140/2023	SRINIBAS MANTRY VS STATE OF ORISSA	KEDAR CHANDRA SARANGI VS	// 0 //
359	WP(C)/0002141/2023	SUGYANI PARIDA VS STATE OF ODISHA	SACHIN KUMAR PARIDA VS	// 0 //
360	WP(C)/0002142/2023	SUCHITRA CONSTRUCTION, BALASORE VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
361	WP(C)/0002143/2023	SUCHITRA CONSTRUCTION, BALASORE VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
362	WP(C)/0002144/2023	SUCHITRA CONSTRUCTION, BALASORE VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
363	WP(C)/0002145/2023	RABINDRA ROUT	SAMEER KUMAR DAS	//

ORISSA HIGH COURT

FILING REPORT AS ON :24/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0002146/2023	DEBENDRANATH ROUT	DOLAGOBINDA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0002147/2023	QUOSAIN SULTAN SIDDIQUA	MANORANJAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0002148/2023	SIBA PRASAD MISHRA	MANORANJAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0002149/2023	APARNA MALLICK	ARUN KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0002150/2023	MAHIMA MISHRA	BHABANI PRASAD MOHANTY	//
		VS	VS	0
		THE CT AND GST OFFICER, KORAPUT		//
369	WP(C)/0002151/2023	SUKANTA KUMAR PARIDA	SUKANTA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0002152/2023	JAGANNATH NAYAK	BHABANI PRASAD MOHANTY	//
		VS	VS	0
		THE CT AND GST OFFICER, CUTTACK		//
371	WP(C)/0002153/2023	BASANTA PARIDA	SUKANTA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0002154/2023	KABITA PARIDA	SUSANTA KUMAR DASH	//
		VS	VS	0
		THE STATE OF ODISHA		//
373	WP(C)/0002155/2023	BISHNU CHARAN MAJHEE	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0002156/2023	JAGABANDHU SENAPATI	BISWABIHARI MOHANTY	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :24/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0002157/2023	STATE OF ODISHA NAYAN RANJAN DAS VS	NIRANJAN BISWAL VS	// // ()
376	WP(C)/0002158/2023	STATE OF ODISHA GANGADHAR RATH VS	BEDA PRAKASH PANDA VS	// // ()
377	WP(C)/0002159/2023	STATE OF ODISHA TRINATH SAHU VS	JEEVANJYOTI MOHANTY VS	// // ()
378	WP(C)/0002160/2023	SHREE JAGANNATH MAHAPRABHU BIJE SRIKHETRA, PURI SHYAM SUNDAR AGRAWAL VS	JEEVANJYOTI MOHANTY VS	// // ()
379	WP(C)/0002161/2023	COLLECTOR, PURI ULLASH SAMANTARAY VS	JEEVANJYOTI MOHANTY VS	// // ()
380	WP(C)/0002162/2023	SHREE JAGANNATH MAHAPRABHU BIJE SRIKHETRA, PURI DHANURDHAR CHAMPATIRAY @ D.D.CHAMPATIRAY	RAJAKISHORE SAHOO VS	// // ()
381	WP(C)/0002163/2023	MANAGING DIRECTOR/CEO INDIAN BANK, CHENNAI HAREKRUSHNA MOHANTY VS	SAROJ KUMAR DASH VS	// // ()
382	WP(C)/0002164/2023	ODISHA STATE INFORMATION COMMISSION, BBSR M/S GUPTA POWER INFRASTRUCTURE LTD.,BBSR VS	AMIT PATNAIK VS	// // ()
383	WP(C)/0002165/2023	STATE OF ODISHA PURNA CHANDRA HATUA VS	ATMAJIT MANMITH DAS VS	// // ()
384	WP(C)/0002166/2023	STATE OF ODISHA ZEBA NASHREEN VS	JITENDRA KUMAR LENKA VS	// // ()
385	WP(C)/0002167/2023	RAMA DEVI WOMENS UNIVERSITY BHAGIRATHI DASH VS	SUBHASREE MOHANTY VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :24/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0002168/2023	M/S GUPTA POWER INFRASTRUCTURE LTD., BBSR VS STATE OF ODISHA	AMIT PATNAIK VS	// 0 //
387	WP(C)/0002169/2023	KARTIK BARIK VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
388	WP(C)/0002170/2023	PRASANNA KUMAR SAMANTARA @ MOHAPATRA VS MANAGING DIRECTOR, OFDC LTD. BBSR	RAJAKISHORE SAHOO VS	// 0 //
389	WP(C)/0002171/2023	SANTOSH KUMAR NAYAK VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
390	WP(C)/0002172/2023	THE MANAGEMENT OF DIV. MANAGER, O.F.D.C. LTD. VS SUKANTA POLAI	SUBHANTANAGSRA VS	// 0 //
391	WP(C)/0002173/2023	LAXMANNATH KHILAR VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
392	WP(C)/0002174/2023	RATIRANJAN PATTNAYAK VS UNION OF INDIA	TRILOCHAN RATH VS	// 0 //
393	WP(C)/0002175/2023	HIMANSHU SEKHAR PRUSTY VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
394	WP(C)/0002176/2023	THE MANAGEMENT OF DIV. MANAGER, O.F.D.C. LTD. VS NIRANJAN SAMANTA	SUBHANTANAGSRA VS	// 0 //
395	WP(C)/0002177/2023	SUBHRANSU SAMAL VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
396	WP(C)/0002178/2023	SUBHASHMITA KHATUA VS KAUSIK KUMAR SAHOO	SOUMYA MISHRA VS	// 0 //
397	WP(C)/0002179/2023	HEMANTA KUMAR NAHAK	BRAJA MOHAN SARANGI	//

ORISSA HIGH COURT

FILING REPORT AS ON :24/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		REGIONAL TRANSPORT OFFICER, JAJPUR		//
398	WP(C)/0002180/2023	MANOJ KUMAR PARAMANIK	SUBHASISH DAS	//
		VS	VS	0
		DISTRICT JUDGE, MALKANGIRI		//
399	WP(C)/0002181/2023	SUDHAKAR PRADHAN	BRAJA MOHAN SARANGI	//
		VS	VS	0
		RTO, BBSR-1		//
400	WP(C)/0002182/2023	MAA BHAGABATI INFRATECH, SUNDARGARH	BRAJA MOHAN SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0002183/2023	PRAMODINI SAHOO	BRAJA MOHAN SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0002184/2023	DIPAK BISWAL	SUBASH CH PANI	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0002185/2023	SURESH CHANDRA MOHANTY	MIHIR KUMAR DASH	//
		VS	VS	0
		STATE OF ORISSA		//
404	WP(C)/0002186/2023	GOBINDA SANDHA	BRAJA MOHAN SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0002187/2023	RASMITA SAHOO	BRAJA MOHAN SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0002188/2023	BIRANCHI SWAIN	GYANALOKA MOHANTY	//
		VS	VS	0
		STATE OF ORISSA		//
407	WP(C)/0002189/2023	DIPAK BISWAL	SUBASH CH PANI	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0002190/2023	SABITA PANDA	BRAJA MOHAN SARANGI	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :24/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0002191/2023	REGIONAL TRANSPORT OFFICER, SAMBALPUR AHEMAD KHAN VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// // 0 //
410	WP(C)/0002192/2023	BISHNU PRASAD SARANGI VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
411	WP(C)/0002193/2023	SABITA PANDA VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
412	WP(C)/0002194/2023	RAJESH SAHOO VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
413	WP(C)/0002195/2023	PRASANTA KUMAR SAHOO VS REGIONAL TRANSPORT OFFICER, BALASORE	BRAJA MOHAN SARANGI VS	// 0 //
414	WP(C)/0002196/2023	SANATAN PURI VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
415	WP(C)/0002197/2023	RAMAKANTA NANDA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
416	WP(C)/0002198/2023	MOHAMMAD IMTIYAZ KHAN VS REGIONAL TRANSPORT OFFICER, SUNDARGARH	BRAJA MOHAN SARANGI VS	// 0 //
417	WP(C)/0002199/2023	SANGRAM KESHARI JENA VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
418	WP(C)/0002200/2023	RAJESH KUMAR NAYAK VS REGIONAL TRANSPORT OFFICER, ANGUL	BRAJA MOHAN SARANGI VS	// 0 //
419	WP(C)/0002201/2023	PRAVATI PUSPALAK VS STATE OF ODISHA	NIHAL RATH VS	// 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :24/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0002202/2023	SUBASH MEHER VS KHIRASWARI MEHER	SACHIDANANDA NAYAK VS	// 0 //
421	WP(C)/0002203/2023	PRASANTA KUMAR SAHOO VS REGIONAL TRANSPORT OFFICER, DHENKANAL	BRAJA MOHAN SARANGI VS	// 0 //
422	WP(C)/0002204/2023	SUDHIR CHANDRA DEO VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
423	WP(C)/0002205/2023	NILAKANTHA MAHAPATRA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
424	WP(C)/0002206/2023	BALUNKESWAR MOHAPATRA VS ADDL.COMMNR. TRANSPORT ENFORCEMENT, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
425	WP(C)/0002207/2023	MUKUNDA DEB PAL VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
426	WP(C)/0002208/2023	MALAYA KUMAR BEHERA VS THE CHIEF SECY.,GOVT. OF ODISHA	AMIT KUMAR NATH VS	// 0 //
427	WP(C)/0002209/2023	BALUNKESWAR MOHAPATRA VS ADDL.COMMNR. TRANSPORT ENFORCEMENT, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
428	WP(C)/0002210/2023	URMILA SETHI VS STATE OF ODISHA	AMBUJA BNDHU PARIDA VS	// 0 //
429	WP(C)/0002211/2023	BALUNKESWAR MOHAPATRA VS ADDL.COMMNR. TRANSPORT ENFORCEMENT, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
430	WP(C)/0002212/2023	PRABHAS CHANDRA GHOSH VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
431	WP(C)/0002213/2023	MANIKAR NAIK	SANTOSH SETHI	//

ORISSA HIGH COURT

FILING REPORT AS ON :24/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0002214/2023	ALOK RANJAN SAHOO	BRAJA MOHAN SARANGI	//
		VS	VS	0
		REGIONAL MANAGER, RBI, BBSR		//
433	WP(C)/0002215/2023	LAXMANNATH KHILAR	BRAJA MOHAN SARANGI	//
		VS	VS	0
		REGIONAL MANAGER, RBI, BBSR		//
434	WP(C)/0002216/2023	RANJAN KUMAR MISHRA	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
435	WP(C)/0002217/2023	SANJAY KESHARI MOHAPATRA	NIRANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
436	WP(C)/0002218/2023	PUSPALATA PARIDA	BRAJA MOHAN SARANGI	//
		VS	VS	0
		REGIONAL MANAGER, RBI, BBSR		//
437	WP(C)/0002219/2023	SURESH KUMAR SAHOO	BRAJA MOHAN SARANGI	//
		VS	VS	0
		REGIONAL MANAGER, RBI, BBSR		//
438	WP(C)/0002220/2023	RAJESH KUMAR NAYAK	BRAJA MOHAN SARANGI	//
		VS	VS	0
		REGIONAL TRANSPORT OFFICER, ANGUL		//
439	WP(C)/0002221/2023	PRAMILA EKKA	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
440	WP(C)/0002222/2023	GAURI SHANKAR MOHAPATRA	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
441	WP(C)/0002223/2023	GOBARDHAN BARAL	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
442	WP(C)/0002224/2023	SARBESWAR PRADHAN	AMIT PRASAD BOSE	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :24/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	WP(C)/0002225/2023	STATE OF ODISHA BANALATA MOHANTY VS	SAROJ RANJAN SUBUDHI VS	// // ()
444	WP(C)/0002226/2023	STATE OF ODISHA ASHOK SAHU VS	ALOK KUMAR PANDA VS	// // ()
445	WP(C)/0002227/2023	STATE OF ODISHA ULLASH NAYAK VS	GOPINATH MISHRA VS	// // ()
446	WP(C)/0002228/2023	STATE OF ODISHA SAMBHARI RAM VS	SUBHRANSU BHUSAN MOHANTY VS	// // ()
447	WP(C)/0002229/2023	STATE OF ODISHA TIKIRANI PATRA VS	ASHOK KUMAR SARANGI VS	// // ()
448	WP(C)/0002230/2023	STATE OF ODISHA BANDANARANI PATRA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
449	WP(C)/0002231/2023	STATE OF ODISHA BENUDHAR BISWAL VS	SUBHRANSU BHUSAN MOHANTY VS	// // ()
450	WP(C)/0002232/2023	STATE OF ODISHA BASANTA KUMAR NAYAK VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
451	WP(C)/0002233/2023	STATE OF ODISHA RABINDRA KUMAR GIRI VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
452	WP(C)/0002234/2023	STATE OF ODISHA ASHISH MOHANTY VS	ULLASH CHANDRA MOHANTY VS	// // ()
453	WP(C)/0002235/2023	CHAIRMAN-CUM-MD, UCO BANK, KOLKATA GOBARDHAN MANDAL VS	DEBASIS MISHRA VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :24/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	WP(C)/0002236/2023	SUDAM CHANDRA KAUDI VS THE ADDL. DIST. MAGISTRATE, SAMBALPUR	PABITRA KUMAR NAYAK VS	// 0 //
455	WP(C)/0002237/2023	HARI SETHI VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
456	WP(C)/0002238/2023	SUDAM CHARAN JENA VS TATA MOTORS FINANCE LTD. CUTTACK	MANOJ KUMAR PANDA VS	// 0 //
457	WP(C)/0002239/2023	ASIT KUMAR BEHERA VS DIRECTOR OF ODISHA STATE SEEDS CORP. LTD.,BBSR	MAHESH SETHI VS	// 0 //
458	WP(C)/0002240/2023	HARISH CHANDRA SAHOO VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
459	WP(C)/0002241/2023	SADHANA KUMARI NAYAK VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
460	WP(C)/0002242/2023	BIPIN SANDH VS DIRECTOR, HIGHER SECONDARY EDUCATION	JAYADEBA BEHERA VS	// 0 //
461	WP(C)/0002243/2023	BANSHIDHAR MARANDI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
462	WP(C)/0002244/2023	GOBIND CHANDRA ROUT VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
463	WP(C)/0002245/2023	NEERA BAG VS COMMNR. CUM PRINCIPAL SECY. S AND ME BBSR	BINOD KUMAR HATI VS	// 0 //
464	WP(C)/0002246/2023	JOGI NATH SAHOO VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
465	WP(C)/0002247/2023	HAREKRISHNA HO	LAXMIKANTA MOHANTY	//

ORISSA HIGH COURT

FILING REPORT AS ON :24/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ORISSA		//
466	WP(C)/0002248/2023	GATIKRUSHNA MOHANTY	NIRANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
467	WP(C)/0002249/2023	UPENDRA KUMAR MALLICK	ATMAJIT MANMITH DAS	//
		VS	VS	0
		STATE OF ODISHA		//
468	WP(C)/0002250/2023	HRUSHIKESH BEHERA	NIRANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
469	WP(C)/0002251/2023	DEBARAJ BEHERA	NARENDRA PRASAD RATH	//
		VS	VS	0
		THE BHARAT PETROLEUM CORPORATION LTD. MUMBAI		//
470	WP(C)/0002252/2023	NARAYAN SUBUDHI	NIRANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
471	WP(C)/0002253/2023	SASMITA SAHOO	BUDHIRAM DAS	//
		VS	VS	0
		STATE OF ODISHA		//
472	WP(C)/0002254/2023	BISWA TARINEE VARIETY STORE, CUTTACK	ASWINI MOHANTY	//
		VS	VS	0
		THE CM AND AO, BANK OF INDIA, BBSR		//
473	WP(C)/0002255/2023	SANJEEB KUMAR ROUT	BUDHIRAM DAS	//
		VS	VS	0
		STATE OF ODISHA		//
474	WP(C)/0002256/2023	D.PADMINI	ASIT KUMAR CHAUDHURY	//
		VS	VS	0
		M.MOHAN REDDY		//
475	WP(C)/0002257/2023	JUGAL KISHORE NAYAK	SUMANTA KUMAR JETHY	//
		VS	VS	0
		STATE OF ODISHA		//
476	WP(C)/0002258/2023	PRASANTA GIRI	PRAVASH CHANDRA JENA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :24/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	WP(C)/0002259/2023	STATE OF ODISHA PARAMESWAR BARAL VS BRANCH MANAGER, PNB, JAJPUR	BASUDEV PUJARI VS	// // ()
478	WP(C)/0002260/2023	JYOTI RANJAN BISWAL VS STATE OF ODISHA	PRAHALLAD KUMAR SINHA VS	// // ()
479	WP(C)/0002261/2023	SUBASH CHANDRA DUTTA VS CHAIRMAN, UCO BANK, KOLKATA	PRAVASH CHANDRA JENA VS	// // ()
480	WP(C)/0002262/2023	ARYADHARA DAS VS FAKIR MOHAN UNIVERSITY, BALASORE	SHASHI BHUSAN JENA VS	// // ()
481	WP(C)/0002263/2023	BIVAS KANUNGO VS STATE OF ODISHA	PRAHALLAD KUMAR SINHA VS	// // ()
482	WP(C)/0002264/2023	GOLAK CHANDRA DALAI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// // ()
483	WP(C)/0002265/2023	BANSIDHAR BARIKI VS STATE OF ODISHA	PRASANNA KUMAR PANDA (3) VS	// // ()
484	WP(C)/0002266/2023	BANSIDHAR NAIK VS STATE OF ODISHA	AYUSMAN MAHANTA VS	// // ()
485	WP(C)/0002267/2023	AMITA CHOUDHURY VS STATE OF ODISHA	SUBHANKAR ROUT VS	// // ()
486	WP(C)/0002268/2023	BIJAY KUMAR SWAIN VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// // ()
487	WP(C)/0002269/2023	AKSHYA KUMAR HOTA VS STATE OF ODISHA	RAJJEET ROY VS	// // ()

ORISSA HIGH COURT

FILING REPORT AS ON :24/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	WP(C)/0002270/2023	SOUMYA RANJAN RATH VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	// 0 //
489	WP(C)/0002271/2023	BRAHMANANDA KAR VS SIBANI NANDA	NIRANJAN LENKA VS	// 0 //
490	WP(C)/0002272/2023	BIJAYA KUMAR SAHOO VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
491	WP(C)/0002273/2023	SUNDRIKA NAIK VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	// 0 //
492	WP(C)/0002274/2023	THE MANAGEMENT OF M/S.STEEL AUTHORITY OF INDIA LTD., BALASORE VS PRESIDING OFFICER, INDUSTRIAL TRIBUNAL, ROURKELA	INDRANIL KOURKANDA VS	// 0 //
493	WP(C)/0002275/2023	B AND A PACKAGING INIDIA LTD., BALASORE VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
494	WP(C)/0002276/2023	SUGRIBA SWAIN VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //
495	WP(C)/0002277/2023	DEBENDRA KUMAR SENAPATI VS STATE OF ODISHA	MIR ARMAN ALI VS	// 0 //
496	WP(C)/0002278/2023	SANTOSI KUMARI SETHI VS STATE OF ODISHA	TARUN KANTA PATTNAYAK VS	// 0 //
497	WP(C)/0002279/2023	CUTTACK HUMANITY TRUST, KANON ENCLAVE, CUTTACK VS COMMISSION OF POLICE, MUMBAI	AMIT KUMAR DAS VS	// 0 //
498	WPCRL/0000009/2023	BIJAY RAM DASH VS KANUNGO SANGRAM KESHARI MOHANTY	RANJAN KUMAR BEHERA VS	//0 0 //
499	WPCRL/0000010/2023	SUJIT MOHANTY	SATYA NARAYAN MISHRA 4	//0

ORISSA HIGH COURT**FILING REPORT AS ON :24/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
500	ABLAPL/0000871/2023	STATE OF ODISHA ASHISH KUMAR PRADHAN	RAMA KRISHNA BISOI	// ITAMATI /293 /2022
		VS	VS	()
501	ABLAPL/0000872/2023	STATE OF ODISHA BIKRAM SAHOO	BIPIN KUMAR NAYAK	// DELANGA /382 /2022
		VS	VS	()
502	ABLAPL/0000873/2023	STATE OF ODISHA GURUCHARAN PATRA	SAMBIT SAMAL	// BADAMBADI /26 /2023
		VS	VS	()
503	ABLAPL/0000874/2023	STATE OF ODISHA NEPAL PODH	BHABANI SHANKAR DASPARIDA	// BHEDEN /207 /2020
		VS	VS	()
504	ABLAPL/0000875/2023	STATE OF ODISHA RAMESH@RAMESH KUMAR SAHU	TAPOBANTA BARIK	// BIJEPUR /272 /2022
		VS	VS	()
505	ABLAPL/0000876/2023	STATE OF ODISHA RAMAKANTA MISHRA @ BABAJI MISHRA	SANJAY KUMAR BEHERA	// KUJANGA /449 /2022
		VS	VS	()
506	ABLAPL/0000877/2023	STATE OF ODISHA RATAN LAL AGARWAL	BIBHU PRASAD DAS	// BHAWANIPATNA TOWN /302 /2021
		VS	VS	()
507	ABLAPL/0000878/2023	STATE OF ODISHA RATAN LAL AGARWAL	BIBHU PRASAD DAS	// BHAWANIPATNA TOWN /305 /2021
		VS	VS	()
508	ABLAPL/0000879/2023	STATE OF ODISHA KEDAR JENA	HARIPAD MOHANTY	// KALINGA NAGAR /139 /2022
		VS	VS	()
509	ABLAPL/0000880/2023	STATE OF ODISHA BHUBANI @ BHUBANESWAR PANDA	ARIJEET MISHRA	// BOIPARIGUDA /57 /2022
		VS	VS	()
510	ABLAPL/0000881/2023	STATE OF ODISHA BAPI PRADHAN @ SATYAJIT PRADHAN	PARTHA SARATHI NAYAK	// ANGUL TOWN /42 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :24/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	ABLAPL/0000882/2023	STATE OF ODISHA ASHOK KUMAR SIA VS	BANSHIDHAR BAUG VS	// JAKHAPURA /7 /2023 ()
512	ABLAPL/0000883/2023	STATE OF ODISHA SANJAY KUMAR JENA VS	ANSUMAN BHUYAN VS	// TANGI /13 /2023 ()
513	ABLAPL/0000884/2023	STATE OF ODISHA GURU CHARAN NAIK VS	PARTHA SARATHI DAS VS	// PATNA /15 /2023 ()
514	ABLAPL/0000885/2023	STATE OF ODISHA PURNA CHANDRA BEHERA VS	SAMARENDRA MOHANTY VS	// / /0 ()
515	ABLAPL/0000886/2023	STATE OF ODISHA PURNA CHANDRA BEHERA VS	SAMARENDRA MOHANTY VS	// / /0 ()
516	ABLAPL/0000887/2023	STATE OF ODISHA DIBAKAR RAUTIA VS	JIBARDHAN MENDALI VS	// KUCHINDA /243 /2022 ()
517	ABLAPL/0000888/2023	STATE OF ODISHA PRABHAT KUMAR DAS @ PAPU VS	DEBASISH SAMAL VS	// SINGLA /6 /2023 ()
518	ABLAPL/0000889/2023	STATE OF ODISHA RADHA RANJAN MOHAPATRA VS	GOURI MOHAN RATH VS	// PURI TOWN /336 /2022 ()
519	ABLAPL/0000890/2023	STATE OF ODISHA PARAMANANDA SETHI VS	NIRANJAN PANDA VS	// BHADRAK TOWN /36 /2023 ()
520	ABLAPL/0000891/2023	STATE OF ODISHA CHANDAN KUMAR SWAIN VS	BIPIN KUMAR NAYAK VS	// NIMAPADA /398 /2022 ()
521	ABLAPL/0000892/2023	STATE OF ODISHA DULESWARI NAIK VS STATE OF ODISHA	NIRANJAN PANDA VS	// KHAJURIPADA /154 /2022 () //

ORISSA HIGH COURT**FILING REPORT AS ON :24/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
522	ABLAPL/0000893/2023	P.PENDRA RAO VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	UMERKOTE /8 /2023 () //
523	ABLAPL/0000894/2023	ALOK KUMAR SIA VS STATE OF ODISHA	BANSHIDHAR BAUG VS	JAKHAPURA /7 /2023 () //
524	ABLAPL/0000895/2023	LAXMIDHAR BEHERA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	NIHALPRASAD /7 /2023 () //
525	ABLAPL/0000896/2023	PRIYABRATA UTTAM NAYAK VS STATE OF ODISHA	AFRAAZ SUHAIL VS	ABHAYACHANDPUR /12 /2023 () //
526	ABLAPL/0000897/2023	WAHEEDA BIBI VS STATE OF ODISHA	BASUDEV PUJARI VS	KABISURYANAGAR (KODALA) /603 /2022 () //
527	ABLAPL/0000898/2023	SHANKAR KHILA @ SANKRA KHILLA VS STATE OF ODISHA	SATYABRATA MOHANTY VS	KORAPUT SADAR /165 /2022 () //
528	ABLAPL/0000899/2023	JASHODA @ YASHODA MUDULI VS STATE OF ODISHA	DEBASISH SAMAL VS	BANSADA /14 /2023 () //
529	ABLAPL/0000900/2023	RAKESH JENA @ RAKA VS STATE OF ODISHA	RANJAN KUMAR PRADHAN VS	PURI SADAR /328 /2022 () //
530	ABLAPL/0000901/2023	TINKU GUPTA VS STATE OF ODISHA	SANAT KUMAR DAS VS	BIRIDI PS /4 /2023 () //
531	ABLAPL/0000902/2023	PRATAP KANHAR VS STATE OF ODISHA	AMITAV TRIPATHY VS	PHIRINGIA /185 /2022 () //
532	ABLAPL/0000903/2023	NIHAR RANJAN BIDHAR VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	BERHAMPUR TOWN /116 /2016 () //
533	ABLAPL/0000904/2023	SANTANU PRADHAN @ SANTANU KUMAR PRADHAN	SANTOSH KUMAR DWIVEDY	BADAGODA P.S. /41 /2023

ORISSA HIGH COURT**FILING REPORT AS ON :24/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
534	ABLAPL/0000905/2023	KALIA @ KALI CHARAN PATRA	ARJEET MISHRA	CHAMPUA /5 /2023
		VS	VS	()
		STATE OF ODISHA		//
535	ABLAPL/0000906/2023	SURESH KUMAR BHUTIA @ SURESH BHUTIA	SMRUTI RANJAN MOHAPATRA	MOTANGA /2 /2023
		VS	VS	()
		STATE OF ODISHA		//
536	ABLAPL/0000907/2023	BASANTA MANAJARI ROUT	DEBARAJ MOHANTY	ITAMATI /298 /2022
		VS	VS	()
		STATE OF ODISHA		//
537	ABLAPL/0000908/2023	MEENA @ MINARANI MANDAL	PRANAB KUMAR DAS	MOTU /6 /2023
		VS	VS	()
		STATE OF ODISHA		//
538	ABLAPL/0000909/2023	AKASH MAJHI	PRASANTA KUMAR SAHOO	DHENKANAL SADAR /35 /2021
		VS	VS	()
		STATE OF ODISHA		//
539	ABLAPL/0000910/2023	KABITA SAMAL	SAPAN KUMAR LENKA	KANDARPUR /229 /2022
		VS	VS	()
		STATE OF ODISHA		//
540	ABLAPL/0000911/2023	PANKAJ SAHU	SANGRAM KUMAR DAS	JHARPOKHARIA /14 /2023
		VS	VS	()
		STATE OF ODISHA		//
541	ABLAPL/0000912/2023	DIPTI RANJAN SWAIN	HRUDANANDA MOHAPATRA	PIPLI /9 /2023
		VS	VS	()
		STATE OF ODISHA		//
542	ABLAPL/0000913/2023	RUDRA ROUT @ SAMPAD ROUT	DURGA PRASAD DHAL	BALUGAON P.S. /151 /2022
		VS	VS	()
		STATE OF ODISHA		//
543	ABLAPL/0000914/2023	GOLEKHA SAHOO @ GULEI	SAROJ RANJAN SUBUDHI	SAMAL /12 /2023
		VS	VS	()
		STATE OF ODISHA		//
544	ABLAPL/0000915/2023	NABAKISHORE PRUSTY	RANJIT MOHANTY	BARI /14 /2023
		VS	VS	()

ORISSA HIGH COURT**FILING REPORT AS ON :24/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
545	ABLAPL/0000916/2023	STATE OF ODISHA AKHTAR ANSARI VS	BIJAYA KUMAR RAGADA VS	// THELKOLOI PS /259 /2022 ()
546	ABLAPL/0000917/2023	STATE OF ODISHA SEIK RAFIK @ RAFID KHAN VS	ACHYUTANANDA PATTANAİK VS	// KOKSARA /19 /2023 ()
547	ABLAPL/0000918/2023	STATE OF ODISHA KARTIKA PRUSTY @ KARTIK PRUSTI VS	SATYAJIT MOHAPATRA VS	// AGARAPADA /7 /2023 ()
548	ABLAPL/0000919/2023	STATE OF ODISHA SWATI BEHERA @ SWATISMITA BEHERA VS	KULDEEP MOHANTY VS	// SAHADEV KHUNTA /5 /2023 ()
549	CONTC(CP)/0000393/2017	STATE OF ODISHA NARAHARI JANI VS SURENDRA KUMAR	RANJIT MOHANTY VS	// // () //

ORISSA HIGH COURT

MISC CASES FILED on :24/01/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	3/2023 CRP/3/2023	JAYA PRAKASH SAHU-MP	SUMITRA MOHANTY
2	4/2023 CRP/4/2023	BISWARUPA PADHI-MP	S.S.RAO
3	6/2023 TRPCRL/6/2023	SUBRAT CHANDRA MISHRA-MP	SMRUTI RANJAN MOHAPATRA
4	7/2023 TRPCRL/78/2022	KALANDI CHARAN DAS-MP	
5	10/2023 WPC(OA)/847/2019	HIMANSHU SHEKHAR PARHI-MP	SURYA NARAYAN PATNAIK
6	14/2023 WPC(OAC)/593/2015	PRASANTA KUMAR JENA-MP	RAJALAXMI DASH
7	14/2023 CMAPL/47/2023	PRAKASH KUMAR NAYAK-MP	ADV
8	15/2023 CMAPL/48/2023	CHAND BIBI-MP	ADV
9	16/2023 CMAPL/50/2023	PABITRA MOHAN PATTANAIAK-MP	GYANA RANJAN SETHI
10	17/2023 CMAPL/51/2023	KANAKALATA SAHOO-MP	ADV.
11	17/2023 CONTC/4644/2022	CHATRUBHUJA PANDA-MP	
12	23/2023 RPFAM/17/2023	JITENDRA TRIPATHY-MP	SOUMENDRA KUMAR NAYAK
13	24/2023 RPFAM/19/2023	VIVEK SONKAR-MP	SANKARACHARYA CHOUDHURY
14	25/2023 RPFAM/19/2023	VIVEK SONKAR-MP	SANKARACHARYA CHOUDHURY
15	28/2023 CRLMP/136/2023	SUJIT KUMAR PATRA-MP	SUDHANSU SEKHAR JENA
16	36/2023 MATA/6/2023	MONALISHA SAHOO-MP	SOUBHAGYA KUMAR DASH
17	38/2023 TRP(C)/33/2023	PRAGATI PATTANAYAK-MP	DHANANJAYA MUND
18	39/2023 MATA/22/2023	JHILI PRADHAN-MP	SANJEEV UDGATA
19	39/2023 TRP(C)/34/2023	ROJALIN SENAPATI-MP	TANKADHAR MISHRA
20	40/2023 CRLREV/30/2023	BISUDHANANDA MAHALI-MP	BHABANI SHANKAR DASPARIDA
21	40/2023 TRP(C)/383/2022	SUBHASHREE KUARNR-MP	
22	40/2023 MATA/25/2023	MANORANJAN RAUTRAY-MP	MANAS KUMAR CHAND
23	41/2023 TRP(C)/36/2023	SASANKA SEKHAR MOHANTY-MP	BIBEKANANDA BHUYAN
24	41/2023 CRLREV/31/2023	HARISHANKAR PATTNAYAK-MP	S.S.RAY(2)
25	42/2023 CRLREV/31/2023	HARISHANKAR PATTNAYAK-MP	S.S.RAY(2)
26	42/2023	SALMAMANI HANSDAH@HEMBRAM-MP	SASMITA NANDA

27	TRP(C)/37/2023 56/2023	D.M,M/S.ORIENTAL INSURANCE COMPANY LTD.-MP	ADAM ALI KHAN
28	FAO/519/2022 56/2023	SARBANANDA TRIPATHY-MP	M/S.RAMAKANTA MOHANTY
29	RSA/157/2010 57/2023	D.M,M/S.ORIENTAL INSURANCE COMPANY LTD.-MP	ADAM ALI KHAN
30	FAO/519/2022 57/2023	CHAMPA DEI-MP	M/S.RAMAKANTA MOHANTY
31	RSA/308/2017 58/2023	CHAMPA DEI-MP	M/S.RAMAKANTA MOHANTY
32	RSA/308/2017 59/2023	CHAMPA DEI-MP	M/S.RAMAKANTA MOHANTY
33	RSA/308/2017 60/2023	CHAMPA DEI-MP	M/S.RAMAKANTA MOHANTY
34	RSA/308/2017 61/2023	JAMI LALITHA @ LALITA-MP	SUVALAXMI DEVI
35	RSA/16/2023 62/2023	RAGHUNATH MOHAPATRA-MP	SWETLANA DAS
36	RSA/17/2023 63/2023	SK.ASMAT-MP	M/S.A.R.DASH
37	RSA/88/2017 64/2023	ANANGA UDAYA MEHER-MP	BIDYADHAR PRADHAN
38	RSA/17/2021 66/2023	SUNITA MOHAPATRA-MP	MANAS RANJAN PANDA
39	CMP/75/2023 67/2023	SUMITRA JUADI-MP	PRASANTA KUMAR SATAPATHY
40	CMP/76/2023 68/2023	NARENDRA KUMAR ROUT-MP	PRASANTA KUMAR SATAPATHY
41	CMP/77/2023 69/2023	PRAHALLAD RAY SHARMA-MP	M/S.BHAKTAHARI MOHANTY
42	CMP/478/2017 70/2023	SURESH CHANDRA MOHANTY-MP	DEBENDRA KUMAR SAHOO 1
43	CMP/79/2023 71/2023	ASIM PATEL-MP	AMIT PRASAD BOSE
44	CMP/80/2023 93/2023	BANALATA BEHERA-MP	BISHNU BRATA SINGH
45	MACA/38/2023 94/2023	D.M.,M/S. ORIENTAL INSURANCE CO.LTD.-MP	PRASANTA KUMAR MAHALI
46	MACA/48/2023 95/2023	D.M.,ORIENTAL INSURANCE CO. LTD.-MP	RIMJHIMBALA PATI
47	MACA/49/2023 96/2023	D.M. M/S ORIENTAL INSURANCE CO.LTD.-MP	NAYAN BIHARI DAS
48	MACA/760/2022 97/2023	D.M., M/S ORIENTAL INSURANCE CO.LTD.-MP	NAYAN BIHARI DAS
49	MACA/759/2022 98/2023	GANGADHAR NAYAK-MP	RAJIB LOCHAN PATTNAIK
50	MACA/51/2023 99/2023	GANGADHAR NAYAK-MP	RAJIB LOCHAN PATTNAIK
51	MACA/51/2023 100/2023	AJAYA PURI-MP	JAGABANDHU SAHU
52	MACA/52/2023 101/2023	RUHI KHAN-MP	DURGA CHARAN DEY
53	MACA/53/2023 102/2023	THE DIVL. MANAGER, THE NEW INDIA ASSURANCE CO. LTD.-MP	BIJOY DASMOHAPATRA
54	MACA/328/2022 103/2023	M/S.TATA AIG CO. LTD.-MP	ADAM ALI KHAN
55	MACA/484/2022 104/2023	LEGAL MANAGER,NATIONAL INSURANCE CO. LTD.-MP	BIJOY DASMOHAPATRA
56	MACA/57/2023 121/2023	RANJITA SAHU-MP	CHANDANA MISHRA
57	BLAPL/9297/2022 122/2023	RABI @ RABINDRA MUDULI-MP	RAMANI KANTA PATTANAIAK
	BLAPL/11858/2022		

58	123/2023 BLAPL/7546/2022	PRATAP SINGH-MP	
59	124/2023 BLAPL/8575/2022	KUNA NAYAK-MP	
60	125/2023 BLAPL/898/2023	RANJIT BAGH-MP	SUJATA JENA
61	126/2023 BLAPL/900/2023	RANJIT BAGH-MP	SUJATA JENA
62	127/2023 BLAPL/9998/2022	DINESH DORA-MP	CHHABI BEHERA
63	128/2023 BLAPL/10761/2019	SUNIL SHARMA-MP	
64	129/2023 BLAPL/5685/2021	AJIT MAJHI-MP	
65	130/2023 BLAPL/526/2023	PRADEEP KUMAR ACHARYA-MP	MANAS KUMAR CHAND
66	131/2023 BLAPL/7824/2022	DEBDEEP PANDA @ DEBJEET PANDA-MP	
67	132/2023 BLAPL/5662/2022	NABA PANGI-MP	
68	133/2023 BLAPL/11823/2022	BIPIN DHIR-MP	DINABANDHU NAYAK
69	187/2023 CRLA/90/2023	ANI HATI-MP	MANOJ KUMAR PANDA
70	188/2023 CRLA/90/2023	ANI HATI-MP	MANOJ KUMAR PANDA
71	189/2023 CRLA/91/2023	NANDA @ BASANTA KUMAR SITHA-MP	P.K.MOHAPATRA
72	190/2023 CRLA/91/2023	NANDA @ BASANTA KUMAR SITHA-MP	P.K.MOHAPATRA
73	191/2023 CRLA/91/2023	NANDA @ BASANTA KUMAR SITHA-MP	P.K.MOHAPATRA
74	192/2023 CRLA/92/2023	TIKAM DAS-MP	ANIRUDHA DAS
75	193/2023 CRLA/92/2023	TIKAM DAS-MP	ANIRUDHA DAS
76	194/2023 CRLA/767/2019	BASANTA PRADHANI-MP	SUBODH KUMAR MOHANTY
77	195/2023 CRLA/1201/2022	RADHAMOHAN BISWAL-MP	ANUGRAHA NARAYAN SAMANTARAY
78	196/2023 CRLA/95/2023	UTKAL KESHARI BASTIA-MP	GOPAL KRISHNA NAYAK
79	197/2023 CRLA/95/2023	UTKAL KESHARI BASTIA-MP	GOPAL KRISHNA NAYAK
80	198/2023 CRLA/96/2023	JUNASH MISHAL-MP	SHANTI PRAKASH MOHANTY
81	199/2023 CRLA/96/2023	JUNASH MISHAL-MP	SHANTI PRAKASH MOHANTY
82	200/2023 CRLA/551/2020	DASARATHI SETHI-MP	NITYANANDA PANDA
83	201/2023 CRLA/97/2023	ASHOKA KUMAR HOTA-MP	SUBHAM SHARMA
84	202/2023 CRLA/97/2023	ASHOKA KUMAR HOTA-MP	SUBHAM SHARMA
85	203/2023 CRLA/98/2023	DEBAKA GOUDA @ DEBAKI-MP	MANAS KUMAR CHAND
86	204/2023 CRLA/99/2023	PRASANNA KUMAR DASH-MP	GOPAL KRUSHNA MOHANTY
87	205/2023 CRLA/100/2023	SUSHANTA SATPATHY-MP	Sahasransu Sourav
88	206/2023 CRLA/100/2023	SUSHANTA SATPATHY-MP	Sahasransu Sourav
89	216/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.G.A.

90	WA/92/2023 217/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.G.A.
91	WA/92/2023 218/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.G.A.
92	WA/92/2023 219/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
93	WA/93/2023 219/2023	BRAHMANANADA MALIK-MP	
94	ABLAPL/236/2023 220/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
95	WA/93/2023 220/2023	KAMALALOCHAN GIRI-MP	
96	ABLAPL/406/2023 221/2023	TIRTHA BANACHHOR-MP	
97	ABLAPL/11750/2022 221/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
98	WA/93/2023 222/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA, A.G.A.
99	WA/95/2023 222/2023	BIJAY MOHANTY-MP	
100	ABLAPL/574/2023 223/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA, A.G.A.
101	WA/95/2023 223/2023	PINTU NAIK-MP	
102	ABLAPL/16466/2022 224/2023	MANOJ KUMAR SAHOO-MP	
103	ABLAPL/15227/2022 224/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA, A.G.A.
104	WA/95/2023 225/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.G.A.
105	WA/96/2023 225/2023	PANKAJ KUMAR BAGH-MP	
106	ABLAPL/12707/2021 226/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.G.A.
107	WA/96/2023 226/2023	SURESH DALAI-MP	ASIT KUMAR JENA
108	ABLAPL/11361/2020 227/2023	JOSADA @ JASHODA SAHU-MP	
109	ABLAPL/438/2023 227/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.G.A.
110	WA/96/2023 228/2023	ANANTA PAIK-MP	
111	ABLAPL/16367/2022 228/2023	BRANCH MANAGER, TATA MOTORS FINANCE LTD.-MP	PRAKASH KUMAR MISHRA
112	WA/1499/2022 229/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
113	WA/78/2023 229/2023	MD. JAVED AKTHAR @ MD. JAVED-MP	
114	ABLAPL/16531/2022 230/2023	THE MANAGER, TATA MOTORS FINANCE LTD.-MP	PRAKASH KUMAR MISHRA
115	WA/97/2023 230/2023	SUDAM DAS-MP	CHITTARANJAN SWAIN
116	ABLAPL/10293/2022 231/2023	PRABHATI BHOI-MP	
117	ABLAPL/16786/2022 231/2023	BRANCH MANAGER, TATA MOTORS FINANCE LTD., KEONJHAR-MP	PRAKASH KUMAR MISHRA
118	WA/1571/2022 232/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA, A.G.A.
119	WA/98/2023 232/2023	RAJESH DAS-MP	SATYA NARAYAN MISHRA 4
120	ABLAPL/15347/2022 233/2023	ASHOK ROUT @ KUMAR ROUT-MP	
	ABLAPL/16607/2022		

121	233/2023 WA/98/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA, A.G.A.
122	234/2023 WA/98/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA, A.G.A.
123	235/2023 WA/99/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
124	236/2023 WA/99/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
125	237/2023 WA/99/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
126	238/2023 WA/99/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
127	239/2023 WA/100/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
128	240/2023 WA/100/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
129	241/2023 WA/100/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
130	242/2023 WA/100/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
131	243/2023 WA/101/2023	HAZARI RANA-MP	SANJEEB KHANDAYATRAY
132	244/2023 WA/101/2023	HAZARI RANA-MP	SANJEEB KHANDAYATRAY
133	245/2023 WA/102/2023	PRINCIPAL SECY., H. AND U.D. DEPT.-MP	SURYA NARAYAN PATNAIK, A.G.A.
134	246/2023 WA/102/2023	PRINCIPAL SECY., H. AND U.D. DEPT.-MP	SURYA NARAYAN PATNAIK, A.G.A.
135	247/2023 WA/102/2023	PRINCIPAL SECY., H. AND U.D. DEPT.-MP	SURYA NARAYAN PATNAIK, A.G.A.
136	294/2023 CRLMC/397/2023	CHAMRULAL AGRAWALA-MP	SATYAJIT MOHAPATRA
137	295/2023 CRLMC/398/2023	KALIA@SATYABRATA SAHU-MP	BHABANI SHANKAR DASPARIDA
138	296/2023 CRLMC/2635/2022	ARUA@ARUNA ROUT-MP	DEEPAK RANJAN PARIDA
139	297/2023 CRLMC/3544/2016	THE NEW INDIAN EXPRESS-MP	M/S.BIKRAM KISHORE NAYAK
140	298/2023 CRLMC/399/2023	MAKARDHWAJ KALSAL-MP	TRILOCHAN NANDA
141	299/2023 CRLMC/401/2023	AMIT DAS-MP	BASUDEV PUJARI
142	300/2023 CRLMC/406/2023	RADHA GOVINDA PANDA-MP	PRASANNA KUMAR MISHRA
143	301/2023 CRLMC/408/2023	GHANASHYAM BHATI-MP	JAGABANDHU SAHU
144	302/2023 CRLMC/411/2023	TUNI DALEI-MP	ARIJEET MISHRA
145	303/2023 CRLMC/412/2023	PABITRA MOHAN PRADHAN-MP	SATYA RANJAN MULIA
146	304/2023 CRLMC/414/2023	BIJAYA LAXMI DAS-MP	DIPTI RANJAN BHOKTA
147	305/2023 CRLMC/416/2023	BIKRAM MISHRA-MP	JANAKI KANTA MAHAPATRA
148	306/2023 CRLMC/417/2023	SARADA PRASANNA MALLICK@SARADA PRASAN MOLLICK-MP	DIPTI RANJAN BHOKTA
149	307/2023 CRLMC/418/2023	SAKTI PRASAD RATH-MP	PRAKASH RANJAN BARIK
150	308/2023 CRLMC/421/2023	SANTOSH KUMAR MANIK-MP	SANGRAM KESHARI ROUT
151	309/2023 CRLMC/3489/2022	JYOTSNAMAYEE KUARNR-MP	SURYAKANTA DWIBEDI
152	310/2023	ROHIT@KISHOR KUARNR-MP	SURYAKANTA DWIBEDI

153	CRLMC/3490/2022 311/2023	CHAKRAPANI DORA-MP	UMESH CHANDRA DORA
154	CRLMC/425/2023 312/2023	SABITA KUMARI PANIGRAHY@SABITA PANIGRAHY-MP	AMITAV TRIPATHY
155	CRLMC/426/2023 313/2023	SURYAMANI TRIPATHY-MP	MILAN KANUNGO(SR. ADV.)
156	CRLMC/427/2023 314/2023	GOBIND@GANESH DALEI-MP	SADAYALAXMI PATNAIK
157	CRLMC/428/2023 315/2023	DILLIP KUMAR GOUDA@DILLIP GOUDA-MP	UDIT RANJAN JENA
158	CRLMC/429/2023 984/2023	JAMUNA DEI@OJHA-MP	M/S.SAURJYAKANTA PADHI
159	WP(C)/5480/2009 985/2023	PADMINI MAJHI-MP	KISHORE KUMAR MISHRA
160	WP(C)/2046/2023 986/2023	SASMITA MAHARANA-MP	RAMA KRISHNA BISOI
161	WP(C)/2047/2023 987/2023	JAYA DURGA SELF HELP GROUP, BORGUMA-MP	MOHENDRA KUMAR MOHAPATRO
162	WP(C)/36674/2022 988/2023	BIJAY KUMAR SAHOO-MP	SOURMENDRA PATTANAIAK
163	WP(C)/2058/2023 989/2023	KAILASH CHANDRA JENA-MP	UMESH CHANDRA MOHANTY
164	WP(C)/2059/2023 990/2023	KESHABA ROHIDAS-MP	PRADEEP KUMAR DAS 1
165	WP(C)/2061/2023 991/2023	LAXMIDHAR NAIK-MP	BIRAJA PRASANNA DAS
166	WP(C)/18576/2022 992/2023	SURAMA RAY-MP	PRAFULLA KUMAR RATH
167	WP(C)/2063/2023 993/2023	ANANYA ROUSTRAY-MP	AMIYA KUMAR MOHANTY(A)
168	WP(C)/29876/2022 994/2023	DWARIKA PRASADA GHADAI-MP	
169	WP(C)/15210/2020 995/2023	SUSHAMA SUNDARI RAY-MP	
170	WP(C)/1535/2023 996/2023	BANABIHARI NAIK-MP	SHASHI BHUSAN JENA
171	WP(C)/2079/2023 997/2023	CHHABI KISHORE DEHURY-MP	B.SINGH
172	WP(C)/35931/2020 998/2023	SASHMITA KHAMARI-MP	S.P.NATH
173	WP(C)/10120/2021 999/2023	SOURMENDRA SWAIN-MP	SATYA RANJAN PATI
174	WP(C)/2248/2022 1000/2023	M/S SIKHA ENTERPRISES, CUTTACK-MP	PRANAYA KISHORE HARICHANDAN
175	WP(C)/2095/2023 1001/2023	KUMUD AGUPATRA-MP	P.V.BALAKRISHNA
176	WP(C)/2096/2023 1002/2023	UMESH CHANDRA BARIK-MP	SRINIVAS MOHANTY
177	WP(C)/2098/2023 1003/2023	PRASANNA KUMAR PATTNAYAK-MP	GYANA RANJAN SETHI
178	WP(C)/2108/2023 1004/2023	KISHOR CHANDRA PRADHAN-MP	KISHORE KUMAR JENA
179	WP(C)/28653/2022 1005/2023	SRI JAMBESWAR MAHADEV BIJE, JAMARA-MP	
180	WP(C)/32907/2022 1006/2023	SATYABADI PADHI-MP	GYANA RANJAN SETHI
181	WP(C)/2114/2023 1007/2023	JANMEJAY DUTTA-MP	SAPAN KUMAR PAL
182	WP(C)/2080/2023 1008/2023	SONALIKA MOHANTY-MP	GYANESWAR SATPATHY
183	WP(C)/2117/2023 1009/2023	PATIRAM PANDA-MP	DEEPAK KUMAR MOHAPATRA
	WP(C)/2121/2023		

184	1010/2023 WP(C)/20491/2020	LALIT KUMAR KEJRIWAL-MP	PRANAB KUMAR PASAYAT
185	1011/2023 WP(C)/2123/2023	PARAMANAND NAIK-MP	JAJATI KESHARI KHUNTIA
186	1012/2023 WP(C)/2124/2023	PRAFULLA SAHU @ PRAFULLA KUMARI SAHU-MP	MOHENDRA KUMAR MOHAPATRO
187	1013/2023 WP(C)/2126/2023	BRAHMA NANDA SAHOO-MP	BIBEKANANDA BHUYAN
188	1014/2023 WP(C)/3390/2022	PURUSOTTAM PANDA-MP	
189	1015/2023 WP(C)/2127/2023	SESHADEV BARIK-MP	BIVUDATTA CHALAN
190	1016/2023 WP(C)/2129/2023	DHARAMARAJ DHIR-MP	PRAFULLA KUMAR RATH
191	1017/2023 WP(C)/35699/2020	SUKANTI JENA-MP	MANOJ KUMAR PATI
192	1018/2023 WP(C)/2130/2023	BIJAYA KUMAR SAHOO-MP	ULLASH CHANDRA MOHANTY
193	1019/2023 WP(C)/29063/2022	RUTWICKA RUTUPARNA KHADANGA-MP	
194	1020/2023 WP(C)/2133/2023	PARADIP PORT TRUST, JAGATSINGHPUR-MP	SATYA SMRUTI MOHANTY
195	1021/2023 WP(C)/2137/2023	TP WESTERN ODISHA DISTRIBUTION LTD. BURLA-MP	SUMIT PAL
196	1022/2023 WP(C)/2140/2023	SRINIBAS MANTRY-MP	KEDAR CHANDRA SARANGI
197	1023/2023 WP(C)/2142/2023	SUCHITRA CONSTRUCTION, BALASORE-MP	SAMEER KUMAR DAS
198	1024/2023 WP(C)/2143/2023	SUCHITRA CONSTRUCTION, BALASORE-MP	SAMEER KUMAR DAS
199	1025/2023 WP(C)/2144/2023	SUCHITRA CONSTRUCTION, BALASORE-MP	SAMEER KUMAR DAS
200	1026/2023 WP(C)/2145/2023	RABINDRA ROUT-MP	SAMEER KUMAR DAS
201	1027/2023 WP(C)/28302/2022	KESHAB CHANDRA RAY-MP	SAMEER KUMAR DAS
202	1028/2023 WP(C)/7544/2012	UNION OF IND. and ORS.-MP	
203	1029/2023 WP(C)/12523/2022	NAYAN RANJAN DAS-MP	NIRANJAN BISWAL
204	1030/2023 WP(C)/2150/2023	MAHIMA MISHRA-MP	BHABANI PRASAD MOHANTY
205	1031/2023 WP(C)/2150/2023	MAHIMA MISHRA-MP	BHABANI PRASAD MOHANTY
206	1032/2023 WP(C)/7739/2010	SUSHANTI BARIK-MP	M/S.SANJEEV UDGATA
207	1033/2023 WP(C)/14276/2020	VINCENT LAKRA-MP	M/S.BUDHADEV ROURAY
208	1034/2023 WP(C)/2153/2023	BASANTA PARIDA-MP	SUKANTA KUMAR NAYAK
209	1035/2023 WP(C)/2152/2023	JAGANNATH NAYAK-MP	BHABANI PRASAD MOHANTY
210	1036/2023 WP(C)/2152/2023	JAGANNATH NAYAK-MP	BHABANI PRASAD MOHANTY
211	1037/2023 WP(C)/2154/2023	KABITA PARIDA-MP	SUSANTA KUMAR DASH
212	1038/2023 WP(C)/2156/2023	JAGABANDHU SENAPATI-MP	BISWABIHARI MOHANTY
213	1039/2023 WP(C)/35480/2022	ASHOK KUMAR NANDI-MP	SOMANATH MISHRA
214	1040/2023 WP(C)/27015/2022	M/S. PKB CONSTRUCTION, BARGARH-MP	PRABODHA CH. NAYAK
215	1041/2023	M/S.MDSG CONSTRUCTION PRIVATE LTD. NUAPADA-MP	PRABODHA CHANDRA NAYAK

216	WP(C)/35674/2022 1042/2023	M/S GUPTA POWER INFRASTRUCTURE LTD.,BBSR-MP	AMIT PATTNAIK
217	WP(C)/2164/2023 1043/2023	M/S GUPTA POWER INFRASTRUCTURE LTD., BBSR-MP	AMIT PATTNAIK
218	WP(C)/2168/2023 1044/2023	THE MANAGEMENT OF DIV. MANAGER, O.F.D.C. LTD.,BHOJANAGAR-MP	SOUMYA MISHRA
219	WP(C)/2172/2023 1045/2023	RATIRANJAN PATTNAYAK-MP	TRILOCHAN RATH
220	WP(C)/2174/2023 1046/2023	THE MANAGEMENT OF DIV. MANAGER, O.F.D.C. LTD.,BHOJANAGAR-MP	SOUMYA MISHRA
221	WP(C)/2176/2023 1047/2023	RATIRANJAN PATTNAYAK-MP	TRILOCHAN RATH
222	WP(C)/2174/2023 1048/2023	SUBHASHMITA KHATUA-MP	SOUMYA MISHRA
223	WP(C)/2178/2023 1049/2023	SUBHASHMITA KHATUA-MP	SOUMYA MISHRA
224	WP(C)/2178/2023 1050/2023	MANOJ KUMAR PARAMANIK-MP	SUBHASISH DAS
225	WP(C)/2180/2023 1051/2023	AHEMAD KHAN-MP	MANOJ KUMAR PANDA
226	WP(C)/2191/2023 1052/2023	SANATAN PURI-MP	MANOJ KUMAR PANDA
227	WP(C)/2196/2023 1053/2023	SUBASH MEHER-MP	SACHIDANANDA NAYAK
228	WP(C)/2202/2023 1054/2023	KAIKEYEE DHARUA-MP	BIJAYA KUMAR ROUSTRAY
229	WP(C)/9872/2022 1055/2023	SABITA MEHER-MP	BIJAYA KUMAR ROUSTRAY
230	WP(C)/9859/2022 1056/2023	RANJAN KUMAR DAS-MP	
231	WP(C)/19120/2022 1057/2023	PBABODHA KUMAR SENAPATI-MP	SURYAKANTA DASH
232	WP(C)/19056/2022 1058/2023	RANJAN KUMAR MISHRA-MP	AMIT PRASAD BOSE
233	WP(C)/2216/2023 1059/2023	GAURI SHANKAR MOHAPATRA-MP	AMIT PRASAD BOSE
234	WP(C)/2222/2023 1060/2023	SARBESWAR PRADHAN-MP	AMIT PRASAD BOSE
235	WP(C)/2224/2023 1061/2023	ULLASH NAYAK-MP	GOPINATH MISHRA
236	WP(C)/2227/2023 1062/2023	SAMBHARI RAM-MP	SUBHRANSU BHUSAN MOHANTY
237	WP(C)/2228/2023 1063/2023	TIKIRANI PATRA-MP	ASHOK KUMAR SARANGI
238	WP(C)/2229/2023 1064/2023	RABINDRA KUMAR GIRI-MP	PRAFULLA KUMAR MOHAPATRA
239	WP(C)/2233/2023 1065/2023	ASHISH MOHANTY-MP	ULLASH CHANDRA MOHANTY
240	WP(C)/2234/2023 1066/2023	SUDAM CHANDRA KAUDI-MP	PABITRA KUMAR NAYAK
241	WP(C)/2236/2023 1067/2023	SUDAM CHARAN JENA-MP	MANOJ KUMAR PANDA
242	WP(C)/2238/2023 1068/2023	AJAYA KUMAR ROUT-MP	
243	WP(C)/681/2023 1069/2023	JALANDHAR SWAIN-MP	SUSANTA SEKHAR PARIDA,SRI ANAM CHARAN PANI
244	WP(C)/11147/2022 1070/2023	HAREKRISHNA HO-MP	LAXMIKANTA MOHANTY
245	WP(C)/2247/2023 1071/2023	D.PADMINI-MP	ASIT KUMAR CHAUDHURY
246	WP(C)/2256/2023 1072/2023	PRASANTA GIRI-MP	PRAVASH CHANDRA JENA
	WP(C)/2258/2023		

247	1073/2023 WP(C)/2259/2023	PARAMESWAR BARAL-MP	BASUDEV PUJARI
248	1074/2023 WP(C)/35908/2022	SHREEKANTA KUMAR TRIPATHY @ SRIKANTA-MP	DR. JITENDRA KUMAR LENKA
249	1075/2023 WP(C)/2261/2023	SUBASH CHANDRA DUTTA-MP	PRAVASH CHANDRA JENA
250	1076/2023 WP(C)/2262/2023	ARYADHARA DAS-MP	SHASHI BHUSAN JENA
251	1077/2023 WP(C)/36063/2021	MOHAMMAD AFZAL ALLI KHAN-MP	
252	1078/2023 WP(C)/2270/2023	SOUMYA RANJAN RATH-MP	ARUN KUMAR BUDHIA
253	1079/2023 WP(C)/2270/2023	SOUMYA RANJAN RATH-MP	ARUN KUMAR BUDHIA
254	1080/2023 WP(C)/2272/2023	BIJAYA KUMAR SAHOO-MP	AMITABH MISHRA
255	1081/2023 WP(C)/2273/2023	SUNDRIKA NAIK-MP	PRITAM KUMAR MOHANTY
256	1082/2023 WP(C)/2278/2023	SANTOSI KUMARI SETHI-MP	TARUN KANTA PATTNAYAK